



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

Directorate General of Foreign Trade

User Help File

Duty Free Import Authorization(DFIA) Module

Version 4.0

September- 2025

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1. Introduction and Accessing DGFT Portal

This document is the help file for DFIA functions in the new system. To access the new portal, navigate to <https://dgft.gov.in>. The new portal is compatible with the following browsers: Chrome 70 + / Firefox 70 + / IE 12+Users are advised to refer to the latest help file available under Learn > Online Help & FAQs in the DGFT Portal.

For accessing the DFIA module follow the navigation:

Services -> Advanced Authorisation -> DFIA

2. Contact@DGFT

To raise any concern to DGFT the user may call the given Toll-Free Helpline number given on the DGFT Portal or raise a request using the “Contact@DGFT” page.

3. Login to the new Portal

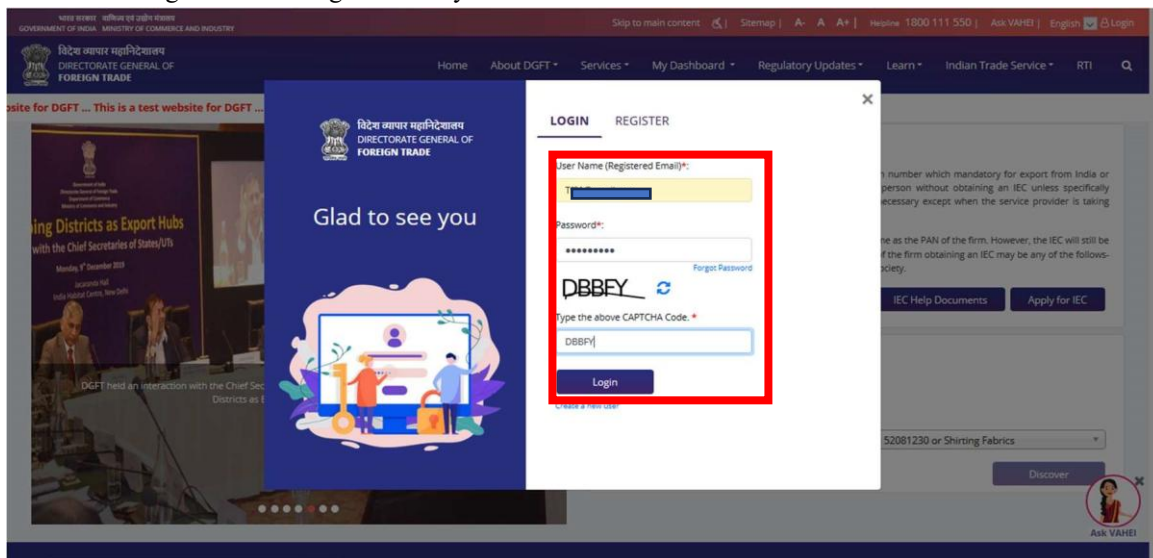
To Login on Directorate General Foreign Trade (DGFT)

portal you would require: a) Internet Connection

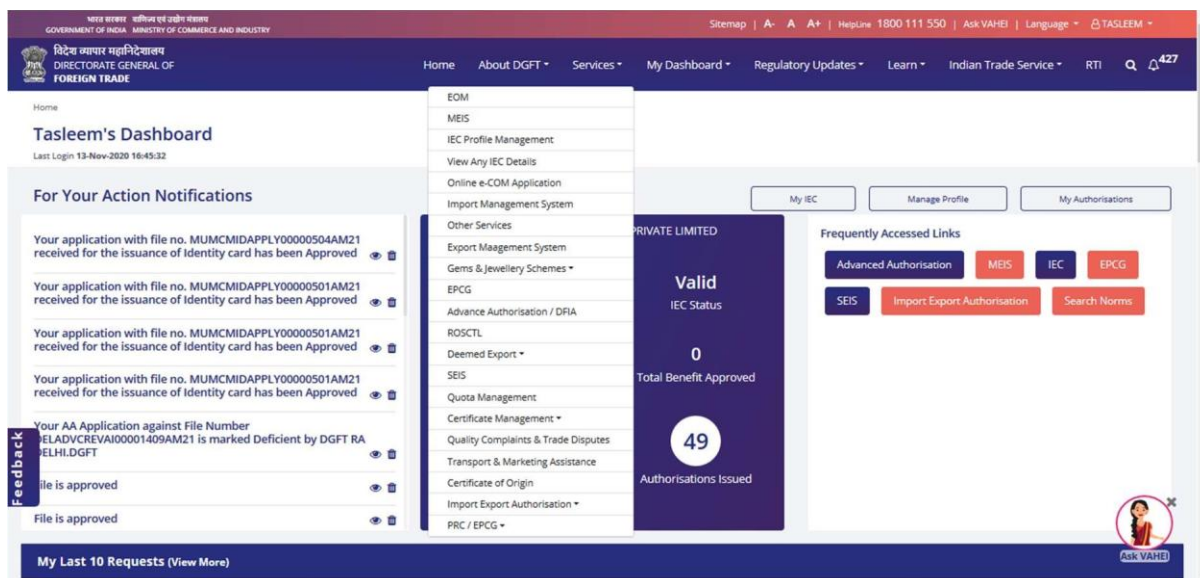
b) Valid User ID and password provided to log in

Then proceed with the following steps.

1. Visit the DGFT website and proceed with Login by entering the User ID, Password and captcha then click on the login button to log in to the system.



2. Once you logged in successfully you will be able to see your Dashboard



4. Applying for DFIA File Number

Introduction

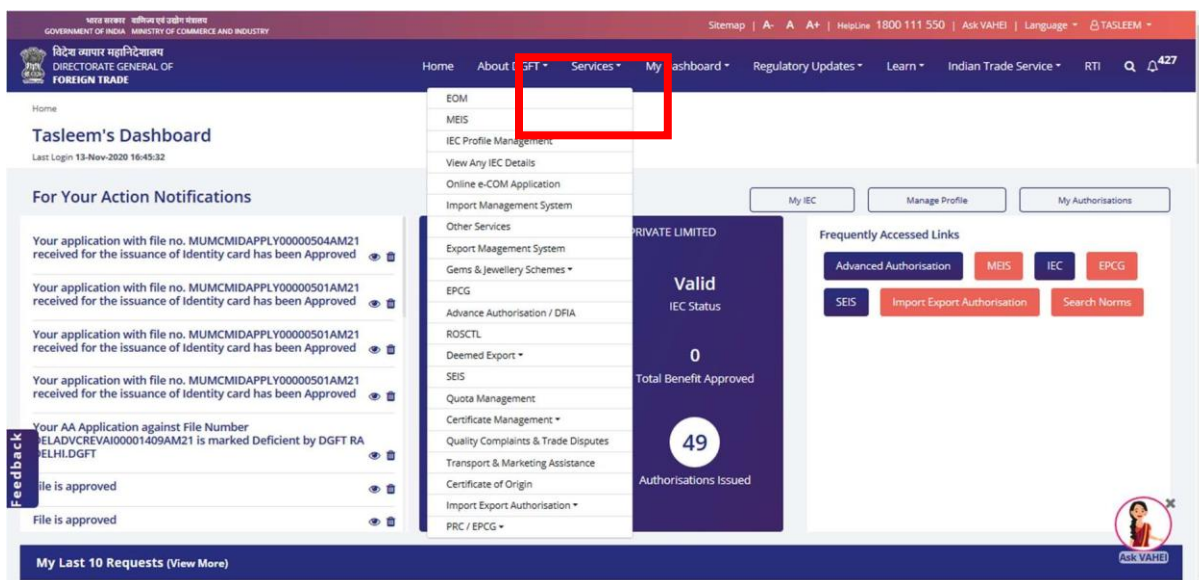
This section covers the process of applying for the DFIA file number.

Pre-conditions for applying for DFIA:

1. IEC Entity has already Imported Items by paying customs duty.
2. The applicant has an 'Active' IEC and is logged into the DGFT Customer Portal.
3. E-Sign and DSC are enabled for submission.
4. The applicant is authorised to draft and submit applications for an IEC.

To apply for DFIA file number is as follows:

1. Login to the portal with valid credentials and click on service option present in the top of the screen



2. Click on advance authorisation/DFIA option from the menu, you will be redirected to the AA/DFIA page

भारत सरकार | Ministry of Commerce and Industry
GOVERNMENT OF INDIA | MINISTRY OF COMMERCE AND INDUSTRY

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DIRECTORATE GENERAL OF FOREIGN TRADE

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Apply For Transferable DFIA

Last Login 13-Nov-2020 16:45:32

Draft Application | Application for transferable DFIA

Show 10 entries Search:

Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
<input type="radio"/>	1	ARNDFIATRANS0002002BAM21	13/11/2020 16:46				Action +
<input type="radio"/>	2	ARNDFIATRANS00020023AM21	13/11/2020 16:37				Action +
<input type="radio"/>	3	ARNDFIATRANS00013895AM21	19/10/2020 18:42				Action +
<input type="radio"/>	4	ARNDFIATRANS00013875AM21	19/10/2020 17:51				Action +
<input type="radio"/>	5	ARNDFIATRANS00013854AM21	19/10/2020 15:46				Action +
<input type="radio"/>	6	ARNDFIATRANS00013820AM21	19/10/2020 14:00				Action +

To apply for an AA scheme, an IEC is required. Other pre-requisites as mentioned in the Chapter 4 of Foreign Trade Policy and Hand book of Procedures

Apply for Annual Advance Authorisation.

Feedback

Ask VAHEI

3. Scroll down to find the Apply for DFIA File Number (ANF-4G) node and click on explore button on the DFIA node, you will be redirected to the Apply for DFIA File Number application page.

Services under Duty Free Import Authorisation (DFIA)

Apply for DFIA File Number (ANF-4G)

To apply for DFIA File Number, Pre-requisites as mentioned in the Chapter 4 of Foreign Trade Policy and Hand book of Procedures may be referred.

Explore

Apply for Transferable DFIA (ANF-4G)

Apply for transferable DFIA based on exports.

Explore

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Application for DFIA File Number

Last Login 03-Sep-2020 11:51:36

Upload Offline Form Download Offline Utility Download IEC Profile Data

Draft Application | Application for DFIA File Number

Show 10 entries Search:

Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
<input type="radio"/>	1	ADSF0721MN0000010701	01/09/2020 16:06				Action +
<input type="radio"/>	2	ADSF0721MN0000010696	01/09/2020 11:09				Action +
<input type="radio"/>	3	ADSF0721MN0000010630	31/08/2020 12:13				Action +
<input type="radio"/>	4	ADSF0721MN0000010609	28/08/2020 14:37				Action +
<input type="radio"/>	5	ADSF0721MN0000010574	26/08/2020 18:28				Action +
<input type="radio"/>	6	ADSF0721MN0000010543	26/08/2020 16:10				Action +

Feedback

Ask VAHEI

-
4. You can either proceed with the draft application or create a new application, for proceeding with the draft application select the radio button of the corresponding application and click on the Proceed with existing application button present in the bottom of the screen and go ahead with an application form where you left
-

<input type="radio"/>	9	ADSF50721MN0000011456	16/10/2020 19:17		Action +
<input type="radio"/>	10	ADSF50721MN0000011450	15/10/2020 19:44		Action +

Showing 1 to 10 of 46 entries

[Start Fresh Application](#) [Proceed With Existing Application](#)

Previous **1** 2 3 4 5 Next

- For creating a fresh application, click on Start Fresh Application button present in the bottom of the screen, you will be displayed with a fresh application

Apply for DFIA File Number

Home

Tasleem's Dashboard
Last Login 03-Sep-2020 11:51:36

[Basic Details](#)

[Outstanding Authorisation Details](#)

[Application Summary](#)

[Purpose of exports*](#)

[Activate Windows](#)
Go to Settings to activate Windows

[Feedback](#)

[RCMC Details](#)

[Excise/GST Details](#)

[Industrial Registration Details](#)

Outstanding Authorisation Details

Show 10 entries

EO period expired or not	Authorisation Number	Authorisation Date	CIF Value (In INR)	FOB Value / EO Imposed (In INR)	%age of EO fulfilled - Quantity	%age of EO fulfilled - Value
No data available in table						

Showing 0 to 0 of 0 entries

[Previous](#) [Next](#)

[Proceed](#)

- In the outstanding authorisation details pop up, you will be displayed with outstanding authorisation details for your IEC, click on proceed to proceed with the application.

[Outstanding Authorisation Details](#)

[Basic Details](#) [Export Details](#) [Input Details](#) [Additional Input Details](#) [Attachments](#) [Declaration](#) [Application Summary](#)

Basic Details

Branch Code of the Applicant* Type of Norm* Port of Registration for the purpose of exports*

RCMC Details

Excise/GST Details

Industrial Registration Details

Supporting Manufacturer Details (Optional)

[Feedback](#)

[Activate Windows](#)
Go to Settings to activate Windows

[Clear All](#) [Save](#) [Ask VAR](#)

- Fill the required details in the respective fields of the basic details section of the basic details screen.

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Basic Details

RCMC Details

Show 10 entries

RCMC Number	Date of Issue	Issuing Authority	Validity Period	Products for which registered
<input type="checkbox"/> 1234	24/02/2020	Carpet Export Promotion Council	605	Commodity
<input type="checkbox"/> 11223344	01/06/2020	Apparel Export Promotion Council	364	Readymade Garments

Previous 1 Next

Excise/GST Details

Industrial Registration Details

Supporting Manufacturer Details (Optional)

Activate Windows
Go to Settings to activate Windows

- expand on RCMC details section and select the desired RCMC to proceed with

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Basic Details

RCMC Details

Show 10 entries

RCMC Number	Date of Issue	Issuing Authority	Validity Period	Products for which registered
<input checked="" type="checkbox"/> 1234	24/02/2020	Carpet Export Promotion Council	605	Commodity
<input type="checkbox"/> 11223344	01/06/2020	Apparel Export Promotion Council	364	Readymade Garments

Previous 1 Next

Excise/GST Details

Industrial Registration Details

Supporting Manufacturer Details (Optional)

Activate Windows
Go to Settings to activate Windows

- Now expand Excise/GST details section and select one or more from the displayed list and verify the industrial registration details, this will be auto populated from IEC profile

Summary

Basic Details

RCMC Details

Excise/GST Details

Show 10 entries

Branch Code	Address of the factory / premises where the items to be imported are proposed to be used	Excise/GST Registration Number	Address of the jurisdictional Central Excise/GST Authority/GST under whose jurisdiction the factory / premises situated.
<input checked="" type="checkbox"/> 001	hno.490,12 street,meerut,DELHI,CENTRAL DELHI,110001,		
<input type="checkbox"/> 002	20th branch,20th steet,city,DELHI,CENTRAL DELHI,110001,	07AADCB2230M1ZV	

Previous 1 Next

Industrial Registration Details

Supporting Manufacturer Details (Optional)

Activate Windows
 Go to Settings to activate Windows.

Clear All Save & Next

10. Now expand the supporting manufacturer details and a supporting manufacturer if you are not a manufacturer.

Supporting Manufacturer Details (Optional)

GSTN/Excise Registration No.

IEC Number

Branch Code

Name of the supporting manufacturer*

Address of the supporting manufacturer*

Type of Unit*

MSME/IEM/IL Regn No of Supporting Manufacturer

Date of Issue*

Issuing Authority*

Products endorsed

Add

Show 10 entries

GSTN/Excise Registration No.	IEC Number	Branch Code	Name of the supporting manufacturer	Address of the supporting manufacturer	Type of Unit	MSME/IEM/IL Regn Number	Date of Issue	Issuing Authority	Products endorsed	Edit/Delete
No data available in table										

Activate Windows
 Go to Settings to activate Windows.

Previous Next

11. For adding a supporting manufacturer, fill the required fields and click on add button, when you click on add button, the supporting manufacturer will be added to the list. If it is a merchant preferred activity, then supporting manufacturing details is mandatory

Supporting Manufacturer Details (Optional)

GSTN/Excise Registration No.
1

IEC Number
XXXXXXXXXX

Branch Code
XXXXXX

Name of the supporting manufacturer*

Address of the supporting manufacturer*

Type of Unit*
MSME

MSME/IEM/IL Regn No of Supporting Manufacturer
MEMS

Date of Issue*
01/09/2020

Issuing Authority*
Authority

Products endorsed
Product

Add

Show 10 entries

GSTN/Excise Registration No.	IEC Number	Branch Code	Name of the supporting manufacturer	Address of the supporting manufacturer	Type of Unit	MSME/IEM/IL Regn Number	Date of Issue	Issuing Authority	Products endorsed	Edit/Delete
No data available in table										

Activate Windows
Go to Settings to activate Windows.
Previous Next

Products endorsed

Add

Show 10 entries

GSTN/Excise Registration No.	IEC Number	Branch Code	Name of the supporting manufacturer	Address of the supporting manufacturer	Type of Unit	MSME/IEM/IL Regn Number	Date of Issue	Issuing Authority	Products endorsed	Edit/Delete
1	XXXXXXXXXX	001-Sector 28 Noida second one yaha fatega	XXXXXXXXXX	XXXXXXXXXX	MSME	MEMS	01/09/2020	Authority	Product	

Previous 1 Next

Clear All Save & Next

- Now click on Save and next button to reach export details screen, fill all the required details in the export group details section of the export details screen.

Tasleem's Dashboard
Last Login 03-Sep-2020 11:51:36

Outstanding Authorisation Details

Basic Details Export Details Input Details Additional Input Details Attachments Declaration Application Summary

Success Message
Your Application has been saved successfully

Export Group Details

Export Product Group * Currency of Imports * Freely Convertible Currency * ⓘ

Please Select Please Select Please Select

Export Product

Cumulative Export Value

Activate Windows
Go to Settings to activate Windows

Summary

Success Message
Your Application has been saved successfully

Export Group Details

Export Product Group * Currency of Imports * Freely Convertible Currency * ⓘ

A-Chemical and Allied Products Singapore Dollar UAE Dirham

Export Product

Cumulative Export Value

Deemed Export Details (Optional) ⓘ

Clear All Save & Next

- Now, expand the export product section to add export products. To add the export products, fill the required fields in that section and click on add button present in that section, once you click on add button, the product will be added to the export product list.

Export Product

SION Serial No.*
A11

Item(s) to be exported / supplied under the Authorisation
1-Methylamine 1-Methi-thio-2NitroethaneNitro compound

Export Item Description*
Description

ITC (HS) Code ⓘ * This is a mandatory field
71101110, Unwrought form

Quantity*
100

UOM*
Number

Total FOB / FOR Value (In INR.)*
12004586378

Total FOB / FOR Value (In freely convertible currency)* ⓘ
60,02,29,318.90

Add

Show 10 entries

Export Serial Number	Serial No.	Item(s) to be exported / supplied under the Authorisation	Export Item Description	ITC (HS) Code	Quantity	UOM	Total FOB / FOR Value (In INR.)	Total FOB / FOR Value (In freely convertible currency)	Edit/Delete
No data available in table									

Showing 0 to 0 of 0 entries

Previous Next

Activate Windows

Go to Settings to activate Windows.

Export Product

SION Serial No.*
Select an Option

Item(s) to be exported / supplied under the Authorisation

Export Item Description*

ITC (HS) Code ⓘ *
Select an Option

Quantity*



UOM*
Select

Total FOB / FOR Value (In INR.)*

Total FOB / FOR Value (In freely convertible currency)* ⓘ

Add

Show 10 entries

Export Serial Number	Serial No.	Item(s) to be exported / supplied under the Authorisation	Export Item Description	ITC (HS) Code	Quantity	UOM	Total FOB / FOR Value (In INR.)	Total FOB / FOR Value (In freely convertible currency)	Edit/Delete
1	A11	1-Methylamine 1-Methi-thio-2NitroethaneNitro compound	Description	71101110, Unwrought form	100	Number	12,00,45,86,378.00	60,02,29,318.90	 

Showing 1 to 1 of 1 entries

Previous 1 Next

Activate Windows

Go to Settings to activate Windows.

- Now, expand the cumulative export value and verify the auto-populated values based on the export product added and the expand the deemed export details section

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

✓

Success Message

✕

Your Application has been saved successfully

Export Group Details

Export Product

Cumulative Export Value

Grand Total FOB / FOR Value of Exports to be made, excluding commission(In INR.)*

12,00,45,86,378.00

Grand Total FOB / FOR Value of Exports to be made, excluding commission (In currency of imports)*

24,00,91,727.56

Grand Total FOB / FOR Value of Exports to be made, excluding commission (In US \$)*

12,00,45,863.78

Grand Total FOB / FOR Value of Exports to be made, excluding commission (In Freely Convertible Currency)*

60,02,29,318.90

Deemed Export Details (Optional) ⓘ

Activate Windows

Go to Settings to activate Window

✓

Success Message

✕

Your Application has been saved successfully

Export Group Details

Export Product

Cumulative Export Value

Deemed Export Details (Optional) ⓘ

Name of the project authority *

Address of project Authority *

Supply order number*

Delivery period of Supply *

Credit under which project is financed *

Method by which order is procured *

Clear All

Save & Next

- In deemed export section, which is optional you can add deemed export details by filling the mandatory fields and click on save and next button to reach input details screen.

✓ **Success Message**
 Your Application has been saved successfully

Export Group Details

Export Product

Cumulative Export Value

Deemed Export Details (Optional) ⓘ

Name of the project authority *

Address of project Authority *

Supply order number *

Delivery period of Supply *

Credit under which project is financed *

Method by which order is procured *

Clear All
Save & Next

Outstanding Authorisation Details

✓ **Success Message**
 Your Application ADSFS0721MN0000010738 has been saved successfully

Inputs from Exports

Export Serial Number *

Inputs as per *

Serial No. *

Input Description

Technical Features / Description *

ITC (HS) Code ⓘ *

UOM *

Quantity allowed ⓘ

Quantity Required *

Activate Windows
 Go to Settings to activate Windows.

16. In the Input details screen, add the input details by filling all the mandatory fields and click on add button, once you click on add button, the input item details will be added in the input items table.

Inputs from Exports

Export Serial Number*

1

Inputs as per *

SION

Serial No.*

A11

Input Description

Isopropyl Alcohol

Technical Features / Description*

Technical Features / Description

Click here to edit serial number

ITC (HS) Code *

71101120, In powder form

UOM*

Number

Quantity allowed ⓘ

Quantity Required*

100

Total CIF Value (In INR.)*

158796500

Total CIF Value (In freely convertible currency)*

79,39,825.00

Show 10 entries

Add

Activate Windows

Go to Settings to activate Windows.

Feedback

SNo	Inputs Required	Export Serial Number	Inputs as per	Serial No.	Input Item Description	Technical Features / Description	ITC (HS) Code	UOM	Quantity allowed	Quantity Required	CIF Value (In INR)	Total CIF Value (In freely convertible currency)	Edit/Delete
1	<input type="checkbox"/>	1	SION	A11	Isopropyl Alcohol			K.G	4				Edit / Delete
2	<input type="checkbox"/>	1	SION	A11	Methyl Isothio Cyanate			K.G	2				Edit / Delete
3	<input type="checkbox"/>	1	SION	A11	Dimethyl Sulphoxide			K.G	9				Edit / Delete
4	<input type="checkbox"/>	1	SION	A11	Potassium Hydroxide			K.G	2				Edit / Delete
5	<input type="checkbox"/>	1	SION	A11	Nitro Methane			K.G	2				Edit / Delete
6	<input type="checkbox"/>	1	SION	A11	Chloroform			K.G	8				Edit / Delete
7	<input checked="" type="checkbox"/>	1	SION	A11	Isopropyl Alcohol	Technical Features / Description	71101120, In powder form	Number		100	15,87,96,500.00	79,39,825.00	Edit / Delete

Showing 1 to 7 of 7 entries

Grand Total CIF Value of Imports (In INR)*

15,87,96,500.00

Grand Total CIF Value of Imports (In currency of Imports)*

31,75,930.00

Grand Total CIF Value of Imports (In US \$)*

15,87,965.00

Grand Total CIF Value of Imports (In Freely Convertible Currency)*

Previous

1

Next

Activate Windows

Go to Settings to activate Windows.

17. User can either edit or delete the input item from the input item list, for deleting the item click on the delete button corresponding to the selected item or for editing the item, click on edit button then the item details fields will be auto filled with the current item details.

SNo	Inputs Required	Export Serial Number	Inputs as per	Serial No.	Input Item Description	Technical Features / Description	ITC (HS) Code	UOM	Quantity allowed	Quantity Required	CIF Value (In INR)	Total CIF Value (In freely convertible currency)	Edit/Delete
1	<input type="checkbox"/>	1	SION	A11	Isopropyl Alcohol			K.G	4				 
2	<input type="checkbox"/>	1	SION	A11	Methyl Isothio Cyanate			K.G	2				 
3	<input checked="" type="checkbox"/>	1	SION	A11	Dimethyl Sulphoxide			K.G	9				 
4	<input type="checkbox"/>	1	SION	A11	Potassium Hydroxide			K.G	2				 
5	<input type="checkbox"/>	1	SION	A11	Nitro Methane			K.G	2				 
6	<input type="checkbox"/>	1	SION	A11	Chloroform			K.G	8				 

Showing 1 to 6 of 6 entries

Grand Total CIF Value of Imports (In INR)*

0.00

Grand Total CIF Value of Imports (In currency of Imports)*

0.00

Grand Total CIF Value of Imports (In US \$)*

0.00

Grand Total CIF Value of Imports (In Freely Convertible Currency)*

0.00

Previous  Next 

Activate Windows
Go to Settings to activate Windows



Inputs from Exports

Export Serial Number*

1

Inputs as per*

SION

Serial No.*

A11

Input Description

Dimethyl Sulphoxide

Technical Features / Description*

Click here to edit serial number

ITC (HS) Code *

Search ITC Code e.g 741

UOM*

K.G

Quantity allowed

9.0

Quantity Required*

Total CIF Value (In INR)*

Total CIF Value (In freely convertible currency)*

Update

Cancel

back

Show 10 entries

Inputs from Exports

Export Serial Number*

1

Inputs as per*

SION

Serial No.*

A11

Input Description

Dimethyl Sulphoxide

Technical Features / Description*

Technical Features / Description

Click here to edit serial number

ITC (HS) Code *

Search ITC Code e.g 741

UOM*

Number

Quantity allowed

9.0

Quantity Required*

8

Total CIF Value (In INR)*

124587956

Total CIF Value (In freely convertible currency)*

62,29,397.80

Update

Cancel

back

Show 10 entries

18. After clicking the update button, the item details will be updated in the list, before proceeding further tick mark all the input items you require and verify the total values

Screen 2

19. Click on the appendix 4J hyperlink to read and declare the same before proceeding. And if required to add invalidation details, please select yes radio button for the 'do you want to add invalidation/ARO requests?'

4	<input type="checkbox"/>	1	SION	A11	Potassium Hydroxide	K.G	2	Edit Delete
5	<input type="checkbox"/>	1	SION	A11	Nitro Methane	K.G	2	Edit Delete
6	<input type="checkbox"/>	1	SION	A11	Chloroform	K.G	8	Edit Delete

Showing 1 to 6 of 6 entries

Grand Total CIF Value of Imports (In INR)*
12,45,87,956.00

Grand Total CIF Value of Imports (In currency of Imports)*
24,91,759.12

Grand Total CIF Value of Imports (In US \$)*
12,45,879.56

Grand Total CIF Value of Imports (In Freely Convertible Currency)*
62,29,397.80

Is Import from registered Source for Pharmaceutical products? ☐ Yes ☒ No

Do you want to Add Invalidation/ARO Request? ☐ Yes ☒ No

☐ Item(s) declared do not fall under Appendix 4J*

[Clear All](#)
[Save & Next](#)

4	<input type="checkbox"/>	1	SION	A11	Potassium Hydroxide	K.G	2	Edit Delete
5	<input type="checkbox"/>	1	SION	A11	Nitro Methane	K.G	2	Edit Delete
6	<input type="checkbox"/>	1	SION	A11	Chloroform	K.G	8	Edit Delete

Showing 1 to 6 of 6 entries

Grand Total CIF Value of Imports (In INR)*
12,45,87,956.00

Grand Total CIF Value of Imports (In currency of Imports)*
24,91,759.12

Grand Total CIF Value of Imports (In US \$)*
12,45,879.56

Grand Total CIF Value of Imports (In Freely Convertible Currency)*
62,29,397.80

Is Import from registered Source for Pharmaceutical products? ☐ Yes ☒ No

Do you want to Add Invalidation/ARO Request? ☒ Yes ☐ No

☒ Item(s) declared do not fall under Appendix 4J*

[Clear All](#)
[Save & Next](#)

✓

✓

✓

○

○

○

○

Basic Details
Export Details
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Additional Input Details
Attachments
Declaration
Application Summary

Drawback Claimed (Optional)

Item Description*	Quantity Required*	Quantity Invalidated*
<input type="text" value="Item Description"/>	<input type="text" value="50"/>	<input type="text" value="40"/>
Quantity to be Imported	UOM*	Source of Import
<input type="text" value="10"/>	<input type="text" value="Number"/>	<input type="text" value="Import + Indigenous"/>
Total CIF Value / Value (In INR)*	Total CIF Value / Value of Item (In Currency of Imports)*	Total CIF Value / Value of Item (In Freely Convertible Currency)*
<input type="text" value="1245689"/>	<input type="text" value="24,913.78"/>	<input type="text" value="62,284.45"/>

Show 10 entries

[Add](#)

20. Now click on the Next button to reach the next page, i.e., Additional Input details screen.

Outstanding Authorisation Details

Basic Details
Export Details
Input Details
Additional Input Details
Attachments
Declaration
Application Summary

✓ **Success Message**

Your Application ADSF50721MN0000010738 has been saved successfully

Drawback Claimed (Optional)

Item Description*

Quantity Required*

Quantity Invalidated*

Quantity to be imported

UOM*

Select

Source of Import

Please Select

Total CIF Value / Value (In INR,)*

Total CIF Value / Value of Item (In Currency of Imports)*

Total CIF Value / Value of Item (In Freely Convertible Currency)*

Show 10 entries

21. To add the drawback claimed details, expand the drawback claimed section, fill the mandatory details, and click on add button.

Drawback Claimed (Optional)

Item Description*

Quantity Required*

Quantity Invalidated*

Quantity to be imported

UOM*

Select

Source of Import

Please Select

Total CIF Value / Value (In INR,)*

Total CIF Value / Value of Item (In Currency of Imports)*

Total CIF Value / Value of Item (In Freely Convertible Currency)*

Add

Export Serial No	Item Description	Quantity Required	Quantity Invalidated	Quantity to be imported	UOM	Source of import	Total CIF Value / Value (In INR,)	Total CIF Value / Value of item (In Currency of Imports)	Total CIF Value / Value of item (In Freely Convertible Currency)	Edit/Delete
1	Item Description	50	40	10	Number	Import + Indigenous	12,45,689.00	24,913.78	62,284.45	

Showing 1 to 1 of 1 entries

Grand Total CIF Value/ Value of Item

Grand Total CIF Value/ Value of Item (In currency of imports)

Grand Total CIF Value/ Value of Item (In Freely Convertible currency)

12,45,689.00

24,913.78

62,284.45

22. To add the invalidation details, expand the invalidation details section, click on 'select from input list' button, now select the item and click on the add button in the pop-up, once you click on add button the item will be added to the invalidation details list.

The added items can be deleted or modified by clicking on the respective icons corresponding to the selected items.

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Drawback Claimed (Optional)

Invalidation Details

Select from Inputs List

Input Name *

Total Quantity Invalidated *

Cancel

Update

Show 10 entries

Import Item Serial Number	Serial Number	Input As Per	Export Serial No	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be Imported	UOM	Source of Import	Edit/Delete
No data available in table													

Showing 0 to 0 of 0 entries

Activate Windows

Go to Settings to activate Windows

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Drawback Claimed (Optional)

Invalidation Details

Input Name *

Total Quantity Invalidated *

Cancel

Update

Show 10 entries

Input Serial Number	Inputs Required	Export Serial Number	Inputs as per	Serial No.	Input Description	Technical Features / Description	ITC (HS) Code	ITC (HS) Code Description	UOM	Quantity allowed
3	<input checked="" type="checkbox"/>	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110, Unwrought form	Unwrought form	Number	9

Showing 0 to 0 of 0 entries

Activate Windows

Go to Settings to activate Windows

Previous

Next

Add

Edit/Delete

Drawback Claimed (Optional)

Invalidation Details

Select from Inputs List

Input Name *

Total Quantity Invalidated *

Cancel Update

Show 10 entries

Import Item Serial Number	Serial Number	Input As Per	Export Serial No	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be Imported	UOM	Source of Import	Edit/Delete
3	A11	SION	1	Dimethyl Sulphoxide	Technical Features / Description	71101110, Unwrought form	9	8	-	-	Number	-	

Showing 1 to 1 of 1 entries

Previous 1 Next

Indigenous Supplier Details

Select from Supplier List

Activate Windows
Go to Settings to activate Windows.

23. For adding indigenous supplier details, expand indigenous supplier details section and click on add supplier details button present in that section, and select from the list.

Verify the supplier details and click on save supplier details button, once the save supplier button is clicked the supplier details will be added to the list

Basic Details
 Export Details
 Input Details
 Additional Input Details
 Attachments
 Declaration
 Application Summary

Drawback Claimed (Optional)

Invalidation Details

Indigenous Supplier Details

Select from Supplier List

Add Supplier Details

Show 10 entries

Serial Number	IEC of Indigenous Producer/Supplier from where items are to be procured	Name of Indigenous Producer/supplier	Address of Indigenous Producer/Supplier	Regional Authority of Indigenous Producer/Supplier	Issue Invalidation Letter/ARO	Branch Code	Input Item Serial No.	Edit/Delete
No data available in table								

Previous Next

Wastage claimed

Activate Windows
Go to Settings to activate Windows.

Indigenous Supplier Details Select from Supplier List

IEC of Indigenous Producer/Supplier from where items are to be procured*

Branch Code of the Applicant *

Name*

Address*

Regional Authority of Indigenous Producer/Supplier*

Issue Invalidation Letter/ARO

Input Serial Number*

Quantity Invalidated*

UOM*

CIF Value(IN INR.)*

CIF Value In Currency Import

Add Invalidated Items

Show 10 entries

Input Serial Number	Item Name	Quantity Invalidated	UOM	CIF Value (IN INR.)	CIF Value In Currency Of Import	Delete
3		7	Number	10,90,14,461.50	20,71,274.769	

Feedback

Activate Windows

Go to Settings to activate Windows

Ask VAIHEI

IEC of Indigenous Producer/Supplier from where items are to be procured*

Branch Code of the Applicant *

Name*

Address*

Regional Authority of Indigenous Producer/Supplier*

Issue Invalidation Letter/ARO

Input Serial Number*

Quantity Invalidated*

UOM*

CIF Value(IN INR.)*

CIF Value In Currency Import

Add Invalidated Items

Show 10 entries

Input Serial Number	Item Name	Quantity Invalidated	UOM	CIF Value (IN INR.)	CIF Value In Currency Of Import	Delete
3	Dimethyl Sulphoxide	7	Number	10,90,14,461.50	20,71,274.769	

Showing 1 to 1 of 1 entries

Feedback

Activate Windows

Go to Settings to activate Windows

Previous

Next

Ask VAIHEI

[Add Invalidated Items](#)

Show entries

Input Serial Number	Item Name	Quantity Invalidated	UOM	CIF Value (IN INR.)	CIF Value In Currency Of Import	Delete
3	Dimethyl Sulphoxide	7	Number	10,90,14,461.50	20,71,274.769	

Showing 1 to 1 of 1 entries

[Previous](#)
[Next](#)

[Save Supplier Details](#)

Show entries

Serial Number	IEC of Indigenous Producer/Supplier from where items are to be procured	Name of Indigenous Producer/supplier	Address of Indigenous Producer/Supplier	Regional Authority of Indigenous Producer/Supplier	Issue Invalidation Letter/ARO	Branch Code	Input Item Serial No.	Edit/Delete
No data available in table								

Indigenous Supplier Details



Select from Supplier List

Show

10

entries

Add Supplier Details

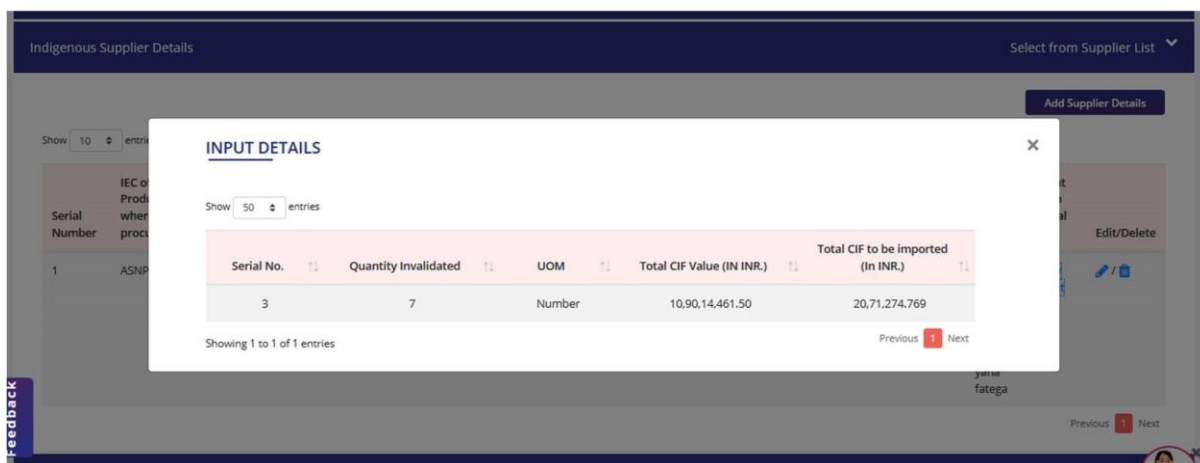
Serial Number	IEC of Indigenous Producer/Supplier from where items are to be procured	Name of Indigenous Producer/supplier	Address of Indigenous Producer/Supplier	Regional Authority of Indigenous Producer/Supplier	Issue Invalidation Letter/ARO	Branch Code	Input Item Serial No.	Edit/Delete
1						001-Sector 28 Noida second one yaha fatega	View Input	 

Previous

1

Next

24. Click on 'view input' button corresponding to the supplier added to the list to see the details of the input.



25. for adding items for wastage claim, click on add input item for wastage claim and select the item from the pop-up and click on add button, the item will be added to list. To modify the wastage, click on edit button and modify the wastage values or if required, click on the delete button to delete the entire.

Wastage claimed

Add Input Items For Wastage Claim

Name Of Input*
Wastage Claimed*
Justification*

Show 10 entries

Import Item Serial No.	Export Serial No.	Input As Per	Serial No.	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be imported	UOM	Source of Import	Edit/Delete
No data available in table													

Previous Next

Cumulative Values

Activate Windows
Go to Settings to activate Windows.

Clear All
Ask VAHEI
Save for future

Invalidation Details

Indigenous Supplier Details Select from Supplier List

Wastage claimed

Name Of Input*

Show 10 entries

Import Item Serial No

Export Serial No

Inputs Required

Export Serial Number

Inputs as per

Serial No.

Input Description

Technical Features / Description

ITC (HS) Code

ITC(HS) Code Description

UOM

Quantity allowed

3	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110, Unwrought form	Unwrought form	Number	9
---	---	------	-----	---------------------	----------------------------------	--------------------------	----------------	--------	---

Previous

Next

Add

Cumulative Values

Activate Windows

Go to Settings to activate Windows

Clear All

Save & Next

Wastage claimed

Add Input Items For Wastage Claim

Name Of Input*

Wastage Claimed*

Justification*

Update

Cancel

Show 10 entries

Import Item Serial No	Export Serial No	Input As Per	Serial No	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be imported	UOM	Source of Import	Edit/Delete
3	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110, Unwrought form	9	8	7	1	Number	Imported directly+ indigenously procured	

Previous

Next

Activate Windows

Go to Settings to activate Windows

Ask VAHE

Wastage claimed

Add Input Items For Wastage Claim

Name Of Input*

Dimethyl Sulphoxide

Wastage Claimed*

10

Justification*

Justification

Update

Cancel

Show 10 entries

Import Item Serial No	Export Serial No	Input As Per	Serial No	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be imported	UOM	Source of Import	Edit/Delete
3	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110, Unwrought form	9	8	7	1	Number	Imported directly+ indigenously procured	

Previous 1 Next

Cumulative Values

Feedback

Activate Windows

Wastage claimed

Add Input Items For Wastage Claim

Name Of Input*

Wastage Claimed*

Justification*

Update

Cancel

Show 10 entries

Import Item Serial No	Export Serial No	Input As Per	Serial No	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be imported	UOM	Source of Import	Edit/Delete
3	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110, Unwrought form	9	8	7	1	Number	Imported directly+ indigenously procured	

Total CIF Value (In INR) 12,45,87,956.00

Total CIF Value Invalidated (In INR) 10,90,14,461.50

Total CIF Value imported (In INR) 1,55,73,494.50

Wastage Claimed in % of Input Value 0.8

Justification Justification

Feedback

Activate Windows

Go to Settings to activate Windows. Ask VARIES

Previous 1 Next

26. Verify the cumulative values, add grand total exemption values and click on save and next button, to reach attachment page

Drawback Claimed (Optional)

Invalidation Details

Indigenous Supplier Details Select from Supplier List

Wastage claimed

Cumulative Values

Grand Total CIF Value of Imports applied for (In INR)

Grand Total CIF Value of Imports applied for (In currency of Imports)

Grand Total CIF Value of Imports applied for (In US \$)

Grand Total CIF Value of Imports applied for (In Freely Convertible Currency)

Grand Total CIF Value of Imports invalidated (In INR)

Grand Total CIF Value of Imports invalidated (In currency of Imports)

Grand Total CIF Value of Imports invalidated (In US \$)

Grand Total exemption (GST duty)*

Grand Total exemption (Basic custom duty)*

Total Value Addition in(%)

Feedback

Activate Windows

Go to Settings to activate Windows.

Clear All

Ask VAMH

Basic Details

Export Details

Input Details

Additional Input Details

Attachments

Declaration

Application Summary

Success Message

Your Application ADSF50721MN0000010738 has been saved successfully

Attachments

Attachment Type

Supplies under deemed exports/intermediate supplies

Remark

Upload Document List

Click or Drag and Drop file to upload

Uploaded Size : 0.00 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Show

10

entries

Attachment Type	Remark	View	Delete
No data available in table			

Add Attachments

Previous

Next

Activate Windows

Go to Settings to activate Windows.

27. Add attachments if required by uploading the documents and clicking on add attachment button, then click on save and next button to reach declaration page.

Directorate General of Foreign Trade

DFIA Customer Portal User Help File V4.0

26

Outstanding Authorisation Details

✓
Success Message
✕

Your Application AD5FS0721MN0000010738 has been saved successfully

Declaration
▼

I / We hereby declare that :

- the particulars and the statements made in this application are true and correct to the best of my/our knowledge and belief and nothing has been concealed or held there from and if found incorrect or false will render me/us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.
- we would abide by the provisions of the Foreign Trade (Development and Regulation) Act, 1992, the Rules and Orders framed there under, the Foreign trade Policy, the Handbook Procedure and the ITC(HS) Classification of Export & Import Items, as amended from time to time.
- none of the Proprietor/ Partner(s) / Director(s) / Karta / Trustee of the firm / company, as the case may be, is / are a Proprietor / Partner(s) / Director(s) / Karta / Trustee in any other firm / Company which has come to the adverse notice of DGFT or is in the caution list of RBI.
- I/we have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) Classifications of Export-Import Items, and that the item(s) exported / proposed to be exported does not fall within this list and that I/ We agree to abide by the provisions of the Policy for export of SCOMET items contained in the Foreign Trade Policy, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported (the underlined portion will be deleted in case an application for export license for SCOMET item is being filed).

29. Sign the declaration page and click on save and next button to view the application summary.

come to the adverse notice of DGFT or is in the caution list of RBI.

4. I/we have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) Classifications of Export-Import Items, and that the item(s) exported / proposed to be exported does not fall within this list and that I/ We agree to abide by the provisions of the Policy for export of SCOMET items contained in the Foreign Trade Policy, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported (the underlined portion will be deleted in case an application for export license for SCOMET item is being filed).

5. no export proceeds are outstanding beyond the prescribed period as laid down by RBI or such extended period for which RBI permission has been obtained.

6. that I/We have updated the IEC profiles in ANF 1.

7. We have not been penalized under any of the following Acts (as amended from time to time): (i) The Customs Act, 1962, (ii) The Central Excise Act 1944, (iii) Foreign Trade (Development & Regulation) Act 1992, and (iv) The Foreign Exchange Management Act, 1999; (v) The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974 B.

8. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the FTP.

☒ Tick the box as acceptance of declaration/ undertaking and fill in the details below.

Place*

Date*

Clear All
Save & Next

Outstanding Authorisation Details

Basic Details Export Details Input Details Additional Input Details Attachments Declaration Application Summary

Success Message
Your Application ADSF50721MN0000010738 has been saved successfully

Print Summary

Application Details

IEC	Entity Name	Application Number	Applicable Export Foreign Currency
	Test		UAE Dirham
Applicable Foreign Exchange Rate			
1.053			

Basic Details

Branch Code of the Applicant : 001-Ann 490 Type of Norm : SON Port of Registration for the purpose of exports to activate Windows. INARG1-Ailbae.Nonn FDI

30. On application summary page, click on the print button to view and print the application summary for future references, then scroll down to check the fee of the application. Now click on the sign button after reviewing application summary

4. I/We have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) Classifications of Export-Import items, and that the item(s) exported / proposed to be exported does not fall within this list and that I/We agree to abide by the provisions of the Policy for export of SCOMET items contained in the Foreign Trade Policy, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported (the underlined portion will be deleted in case an application for export license for SCOMET item is being filed).

5. no export proceeds are outstanding beyond the prescribed period as laid down by RBI or such extended period for which RBI permission has been obtained.

6. that I/We have updated the IEC profiles in ANF 1.

7. We have not been penalized under any of the following Acts (as amended from time to time): (i) The Customs Act, 1962, (ii) The Central Excise Act 1944, (iii) Foreign Trade (Development & Regulation) Act 1992, and (iv) The Foreign Exchange Management Act, 1999; (v) The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974 B.

8. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the FTP.

☒ Tick the box as acceptance of declaration/ undertaking and fill in the details below.

Place :	Date :
NOIDA	03/09/2020

Amount to be Paid : Rs. 100000.0

Sign

Activate Windows
Go to Settings to activate Windows.

31. Now click on payment, to proceed with the payment, post successful payment you will be displayed with the e-receipt, you can click on download and print button to download and print the e-receipt for reference.

111 THE LEGISLATION OF INDIA.

4.I/We have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) Classifications of Export-Import Items, and that the item(s) exported / proposed to be exported does not fall within this list and that I/ We agree to abide by the provisions of the Policy for export of SCOMET items contained in the Foreign Trade Policy, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported (the underlined portion will be deleted in case an application for export license for SCOMET item is being filed).

5.no export proceeds are outstanding beyond the prescribed period as laid down by RBI or such extended period for which RBI permission has been obtained.

6.that I/We have updated the IEC profiles in ANF 1.

7. We have not been penalized under any of the following Acts (as amended from time to time): (i) The Customs Act, 1962, (ii) The Central Excise Act 1944, (iii) Foreign Trade (Development & Regulation) Act 1992, and (iv) The Foreign Exchange Management Act,1999; (v) The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974 B.

8.I am authorised to verify and sign this declaration as per Paragraph 9.06 of the FTP.

☒ Tick the box as acceptance of declaration/ undertaking and fill in the details below.

Place : NOIDA Date : 03/09/2020

Amount to be Paid : Rs. 100000.0

Payment

Feedback

32. Now click on the OK button of the e-receipt. Now your application is submitted and auto approved, you will receive notifications.
33. after clicking on OK button, the user will be redirected to track the status of the application, where user can track the status of the application.

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Track Application Status

Type of scheme * Please Select

Type of sub scheme * Please Select

From Date

To Date

Application Number

File Number

Branch code Please Select

RA Office Please Select

Clear All Search

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

Activate Windows Go to Settings to activate Windows

Search

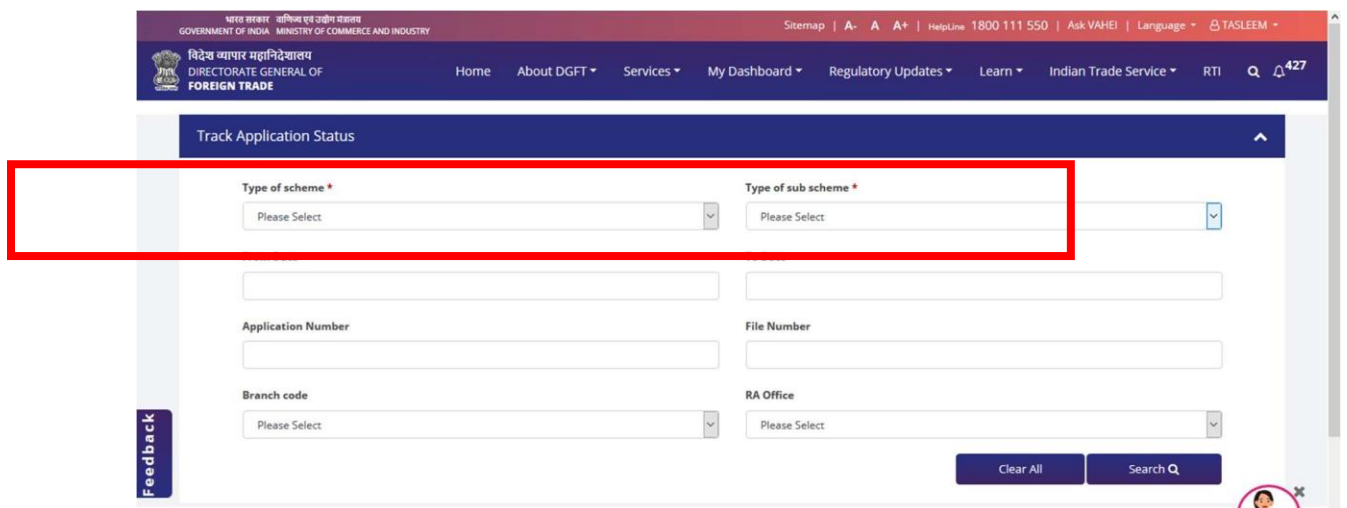
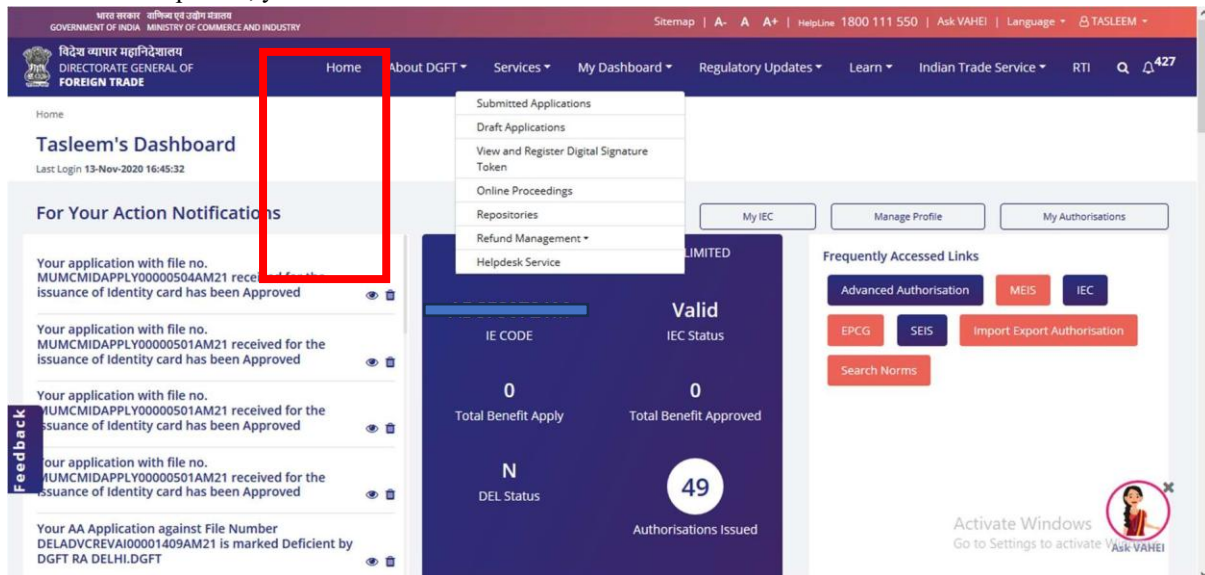
Feedback

5. Performing actions on the submitted DFIA File

Various actions can be performed on the submitted DFIA file, for this we need a submitted DFIA File number application.

Proceed with the following steps.

1. Visit the DGFT portal website and proceed with Login by entering the User ID, Password and captcha, then click on the login button to log in to the system.
2. Once you land on Dashboard then click on 'my dashboard' option, click on submitted application option from the dropdown, you will be redirected to track status screen.



3. In the track status search parameter, select the type of scheme as DFIA and type of sub-scheme as Apply for DFIA File

Number to view all the submitted applications of Apply for DFIA File Number

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number

Search:

Sl.No.	File Number	File Date	Entity Name	Branch	RA Office	Scheme	Process	File Status	Action
1	05AR07607355AM21	26/11/2020	PLANFUL SOFTWARE INDIA PRIVATE LIMITED	001	RA DELHI	Duty Free Import Authorisation (DFIA)	Application for DFIA File Number	Approved	Action
2	8107600608AM21	19/10/2020	PLANFUL SOFTWARE INDIA PRIVATE LIMITED			Duty Free Import Authorisation (DFIA)	Application for DFIA File Number		Action
3	MUMDFIAAPPLY00000604AM21	19/10/2020	PLANFUL SOFTWARE INDIA PRIVATE LIMITED			Duty Free Import Authorisation (DFIA)	Application for DFIA File Number		Action

4. Now click on the action button and view the list of options available under action that can be performed.

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number

Search:

Sl.No.	File Number	File Date	Entity Name	Branch	RA Office	Scheme	Process	File Status	Action
1	05AR07607355AM21	26/11/2020	PLANFUL SOFTWARE INDIA PRIVATE LIMITED	001	RA DELHI	Duty Free Import Authorisation (DFIA)	Application for DFIA File Number	Approved	Action
2	8107600608AM21	19/10/2020	PLANFUL SOFTWARE INDIA PRIVATE LIMITED			Duty Free Import Authorisation (DFIA)	Application for DFIA File Number		
3	MUMDFIAAPPLY00000604AM21	19/10/2020	PLANFUL SOFTWARE INDIA			Duty Free Import Authorisation	Application for DFIA File Number		Action

- Print
- Payment Details
- View Life Cycle
- DSC/eSign Details
- Transmission Details
- Make a Copy
- View Approved License/Rejection
- View Submitted Attachments

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Track

VIEW SUBMITTED ATTACHMENTS

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number Application Number - ADSFS0721MN0000010738 File Number - 05AR07607355AM21

Sl.No.	Type	Remarks	Submitted Date	View
1	Supplies under deemed exports/intermediate supplies	a	26/11/2020	View

Previous 1 Next

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

Feedback

Activate Windows
Go to Settings to activate Windows

Ask VAHEI

- Click on the print option, to view the submitted application and print the same. To view, the payment details click on payment details option in the dropdown. For viewing the lifecycle of the application click on view life cycle button, similarly, for DSC signature details, transmission details, view approved license/ rejection letter, view submitted attachments, select the respective options from the list.

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Track

PAYMENT DETAILS

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number Application Number - ADSFS0721MN0000010738 File Number - 05AR07607355AM21

Sl.No.	Date & Time	Payment Status
1	15/09/2020 01:49:48 PM	SUCCESS
2	15/09/2020 01:50:28 PM	SUCCESS
3	26/11/2020 12:31:54 PM	SUCCESS
4	26/11/2020 03:02:34 PM	SUCCESS

Showing 1 to 4 of 4 entries

Previous 1 Next

Feedback

Activate Windows
Go to Settings to activate Windows

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VIEW LIFE CYCLE

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number Application Number - ADSFS0721MN0000010738 File Number - 05AR07607355AM21

Sl.No.	Action	Action Date	Action By
1	Submitted	26/11/2020 03:02:44 PM	Importer/Exporter

Previous 1 Next

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

Feedback

Activate Windows
Go to Settings to activate Windows

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DSC/ESIGN DETAILS

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number Application Number - ADSFS0721MN0000010738 File Number - 05AR07607355AM21

Sl.No.	E-sign Type	Serial Number	Signed Date	Certificate Type	Certifying Authority	Common Name	Organisation	Certificate Issued Date
No data available in table								

Showing 0 to 0 of 0 entries

Previous Next

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

Feedback

Activate Windows
Go to Settings to activate Windows

Ask VAHEI

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TRANSMISSION DETAILS

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number Application Number - ADSFS0721MN0000010738 File Number - 05AR07607355AM21

Sl.No.	Date Of Transmission	CBIC Response	CBIC Response Date
1	2020-11-26 15:02:47.0	Acknowledgement Awaited	2020-11-26 15:02:47.0

Showing 1 to 1 of 1 entries

Previous 1 Next

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

Activate Windows
Go to Settings to activate Windows

Ask VAHEI

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TRANSMISSION DETAILS

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number Application Number - ADSFS0721MN0000010738 File Number - 05AR07607355AM21

Sl.No.	Date Of Transmission	CBIC Response	CBIC Response Date
1	2020-11-26 15:02:47.0	Acknowledgement Awaited	2020-11-26 15:02:47.0

Showing 1 to 1 of 1 entries

Previous 1 Next

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

Activate Windows
Go to Settings to activate Windows

Ask VAHEI

भारत सरकार | Ministry of Commerce and Industry
GOVERNMENT OF INDIA | Ministry of Commerce and Industry

Sitemap | A- | A+ | HelpLine 1800 111 550 | Ask VAHEI | Language | TASLEEM

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DIRECTORATE GENERAL OF FOREIGN TRADE

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Track

VIEW SUBMITTED ATTACHMENTS

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number Application Number - ADSFS0721MN0000010738 File Number - 05AR07607355AM21

Sl.No.	Type	Remarks	Submitted Date	View
1	Supplies under deemed exports/intermediate supplies	a	26/11/2020	View

Previous 1 Next

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

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Track

ATTACHMENTS

Sr. No.	File Name
1	dummy-pdf_2.pdf
2	sample.pdf

Back

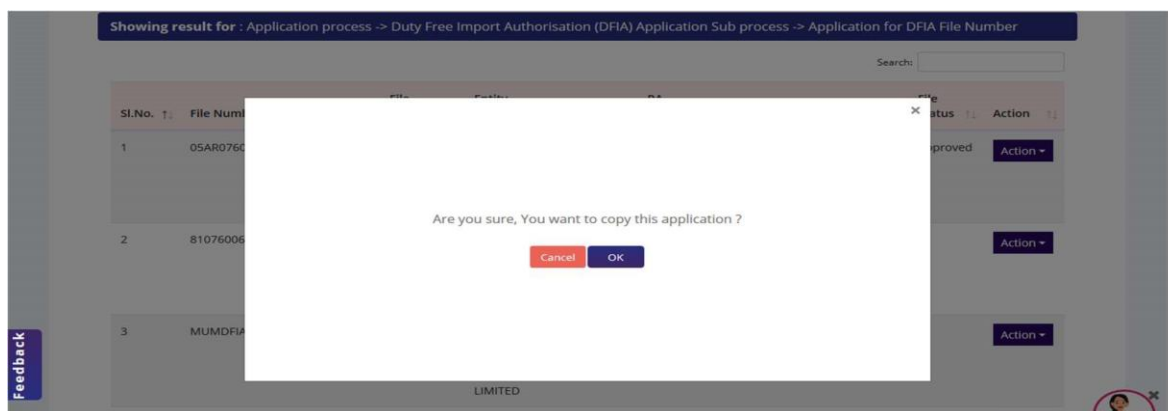
Clear All Search

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

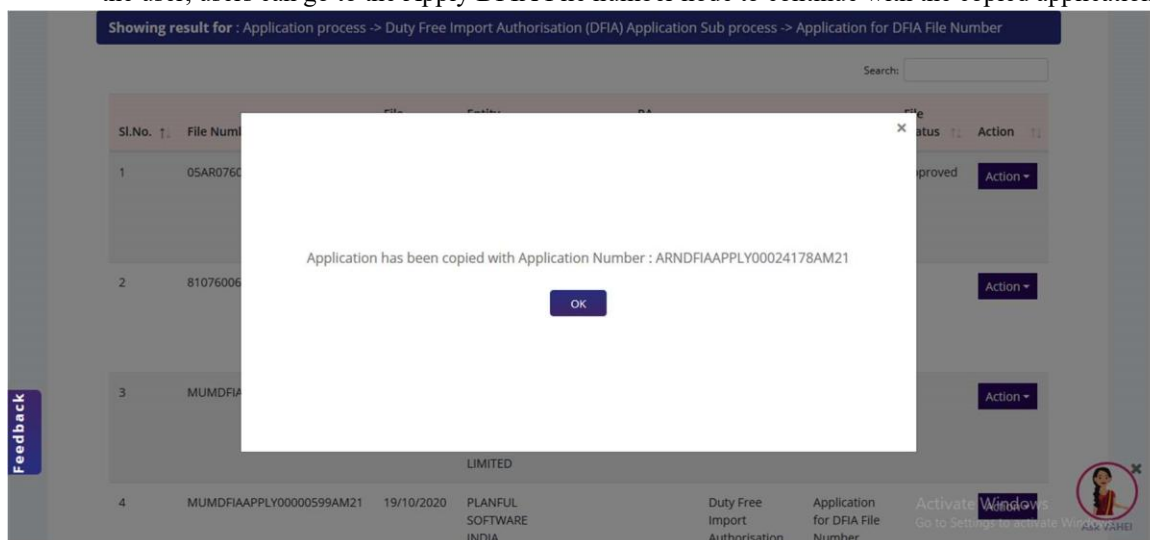
Activate Windows
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Ask VAHEI

- Now to make a copy of the already submitted file, user can click on make a copy button under the action dropdown



- Click on the ok button to create a copy of the file successfully and application number will be displayed to the user, users can go to the Apply DFIA File number node to continue with the copied application.

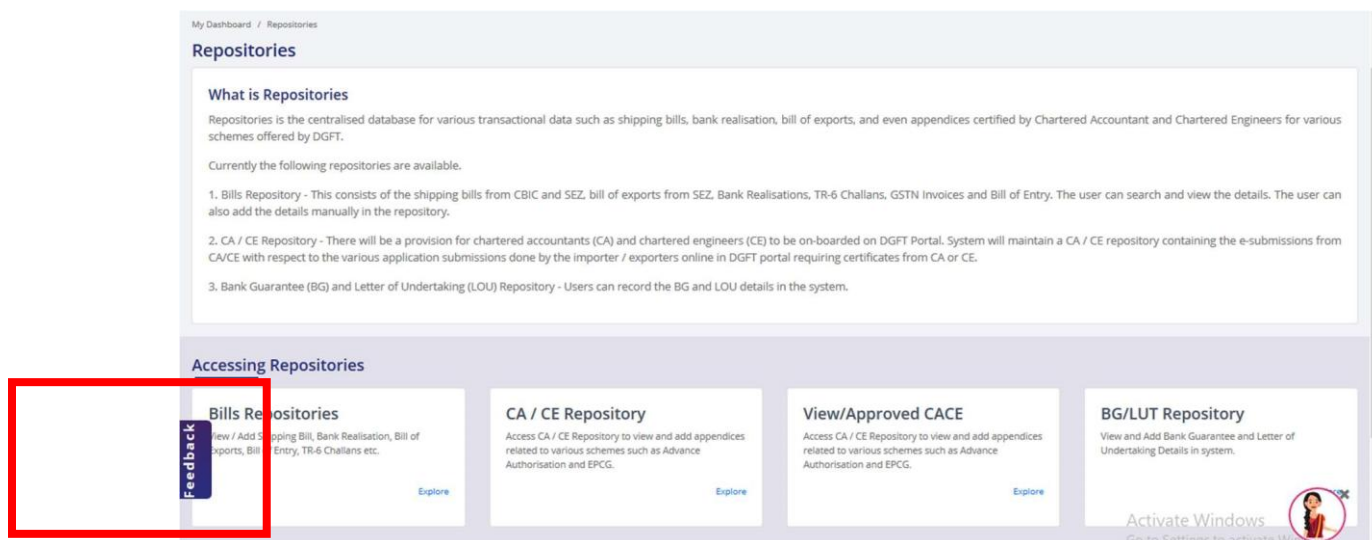


6. Adding Non-EDI shipping bill to bill repository

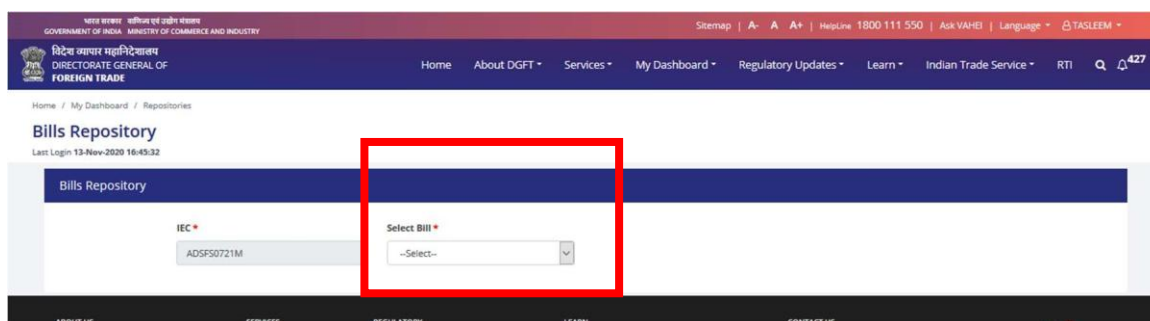
The non-EDI shipping bills can be added to the bill repository, which will be useful for proceeding with the application for transferable DFIA.

User may proceed with the following steps:

- Visit the DGFT portal website and proceed with Login by entering the User ID, Password and captcha, then click on the login button to log in to the system.
- Once you land on Dashboard then in search box type repository, and select the repository option of the search result, you will be redirected to the repositories screen



3. Now click on explore hyperlink in the Bill Repository node, you will be redirected to the bill repository page.



4. In select bill drop-down, select the Shipping Bill option and then click on add Non-EDI shipping bill button, you will be redirected to draft shipping bill application page

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Home / My Dashboard / Repositories

Bills Repository

Last Login 13-Nov-2020 16:45:32

Bills Repository

IEC *

Select Bill *

Shipping Bill Number

Shipping Bill Date *

From Date To Date

Port Code Port Type

File Number License No.

FOB in FCC Min Max

Feedback

Activate Windows
Go to Settings to activate Windows

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Bills Repository

Last Login 13-Nov-2020 16:45:32

Draft Application | Shipping Bill

Show 10 entries Search:

Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
<input type="radio"/>	1	ARNBILLSB00016809AM21	03/11/2020 16:47		03/11/2020 17:02		<input type="button" value="Action"/>
<input type="radio"/>	2	ARNBILLSB00015552AM21	27/10/2020 14:23		27/10/2020 14:23		<input type="button" value="Action"/>
<input type="radio"/>	3	ARNBILLSB00015533AM21	27/10/2020 14:16		27/10/2020 14:16		<input type="button" value="Action"/>

Showing 1 to 3 of 3 entries

Feedback

Previous 1 Next

- Click on start fresh application button to create a shipping bill

Shipping Bill

Last Login: 13-Nov-2020 16:45:32

Shipping Bill

IEC No of Exporter
ADSF50721M

Port Type
☐ EDI ☒ NON-EDI

EGM Number

Flight No/Vessel Code

Total FOB value(in INR) *

Shipping Bill Number *

Shipping Bill Date *

Port of Export *

Destination Port

Date of Export(EGM Date)

Export Country *

Flight Date/Sailing

Date of LEO *

Total FOB value in USD

USD exchange rate

Activate Windows
Go to Settings to activate Windows

Ask VAREI

6. Now fill all the required details and make sure, these points are satisfied:
- Make sure all the values are correctly entered.
 - Invoice serial no is the same as the export serial number entered in DFIA file number application in the part E section ☐ DFIA file number should be entered in file number field of part E section

Shipping Bill

IEC No of Exporter
[REDACTED]

Port Type
☐ EDI ☒ NON-EDI

EGM Number
1

Flight No/Vessel Code
abc1

Total FOB value(in INR) *

Total FOB Value In Foreign Currency

Customs file number

Shipping Bill Number *

Shipping Bill Date *

Port of Export *

Destination Port

Date of Export(EGM Date)

Export Country *

Flight Date/Sailing

Date of LEO *

Total FOB value in USD

USD exchange rate

Foreign Currency

Foreign Currency exchange rate

Upload Attachments

Choose File to Upload *

Activate Windows
Go to Settings to activate Windows

Ask VAREI

Export Item Details

Invoice Number of the Shipping Bill *

Serial number in the invoice Number *

Description of Item of Exports

ITC(HS) Code *

Search ITC Code e.g 741

Product Group Code

Please Select

Item serial number in the group

SION Number

Search SION Serial Number e.g A347

Scheme Code

Please Select

Reward Scheme request *

☐ YES
☒ NO

Total Quantity *

Unit of measure code *

Please Select

FOB Value In Rs *

FOB value realized in the foreign currency code *

Foreign Currency Code *

Please Select

Foreign currency exchange rate in INR while time of shipping bill *

Unit in Rs *

Present Market Value (PMV) in Rs. *

US dollar currency exchange rate in INR while time of shipping bill

FOB value in USD

IEC of third party

Copy

Excel

CSV

PDF

Print

Activate Windows

Go to Settings to activate Windows

Ask VAIHEI

Total Quantity *

Unit of measure code *

Please Select

FOB Value In Rs *

FOB value realized in the foreign currency code *

Foreign Currency Code *

Please Select

Foreign currency exchange rate in INR while time of shipping bill *

Unit in Rs *

Present Market Value (PMV) in Rs. *

US dollar currency exchange rate in INR while time of shipping bill

FOB value in USD

IEC of third party

Copy

Excel

CSV

PDF

Print

Save

Invoice Number of the Shipping Bill	Serial number in the invoice Number	Description of Item of Exports	ITC(HS) Code	Product Group Code	Item serial number in the group	SION Number	Scheme Code	Reward Scheme request	Total Quantity	Unit of measure code	FOB Value In Rs	FOB value realized in the foreign currency code
12	1	71101110.Unwrought form	A-Chemical and Allied Products	11	A11	-	N	100.00	Number	12,00,45,86,378.00	61,72,02,384.00	

Showing 1 to 1 of 1 entries

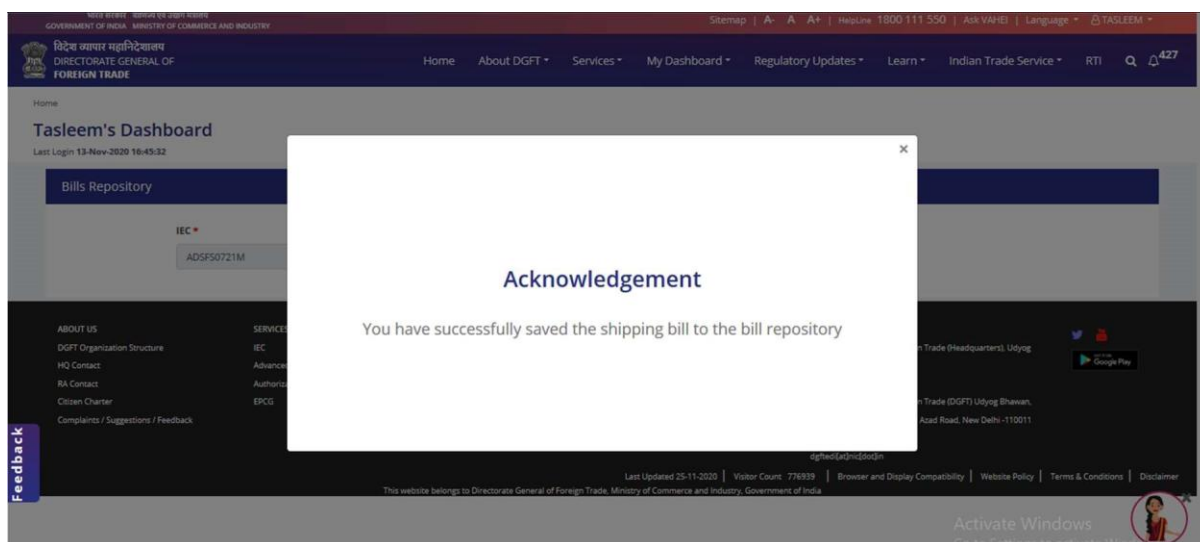
Previous

Activate Windows

Go to Settings to activate Windows

Ask VAIHEI

7. Now click on the save button, the Shipping bill be successfully created and acknowledgement will be displayed to the user.



7. Apply for Transferable DFIA

Introduction

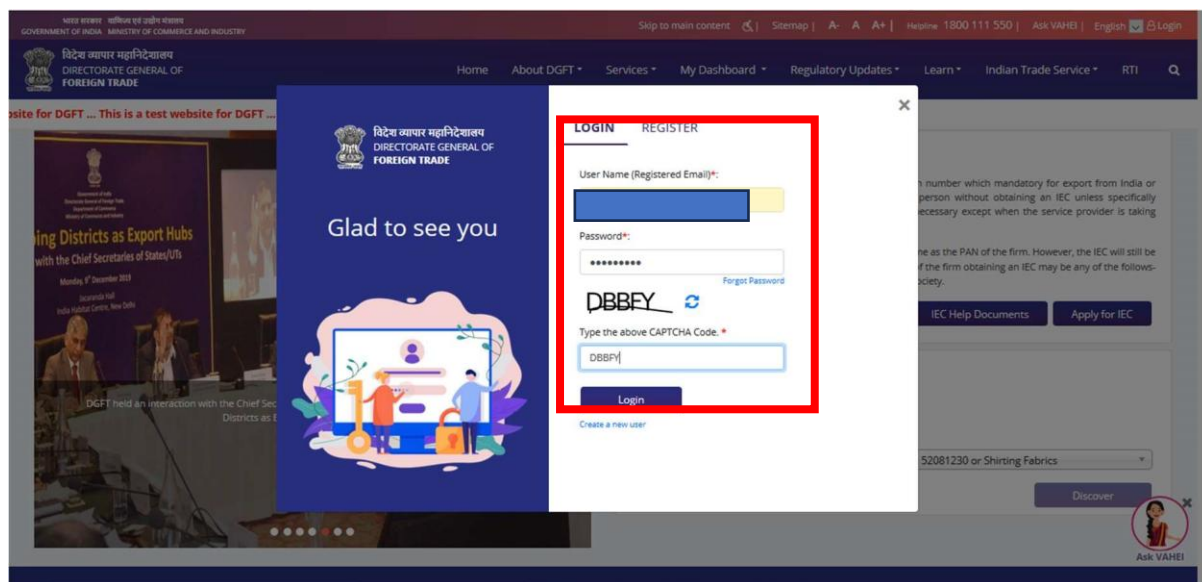
This section covers the process of applying for the DFIA file number.

Pre-conditions for applying for DFIA:

1. IEC Entity has already Imported Items by paying customs duty.
2. The applicant has an 'Active' IEC and is logged into the DGFT Customer Portal.
3. e-Sign and DSC are enabled for submission.
4. The applicant is authorised to draft and submit applications for an IEC.
5. Successfully approved DFIA file number application and Valid shipping bills EDI or Non-EDI

The apply for Transferable DFIA is as follows:

1. log in to the portal with valid credentials and click on service option present in the top of the screen.



2. Click on advance authorisation/DFIA option from the menu, you will be redirected to the AA/DFIA page

The screenshot shows the DGFT portal's 'Tasleem's Dashboard'. The header includes the Government of India logo, 'विदेश व्यापार महानिदेशालय' (Directorate General of Foreign Trade), and navigation links like Home, About DGFT, Services, My Dashboard, Regulatory Updates, Learn, Indian Trade Service, and RTI. The dashboard displays 'Tasleem's Dashboard' with the last login on 13-Nov-2020. A 'For Your Action Notifications' section lists several application approvals. A 'My Last 10 Requests (View More)' section is at the bottom. A sidebar menu on the left lists various services like EOM, MEIS, IEC Profile Management, etc. A central panel shows 'Valid IEC Status' with '0 Total Benefit Approved' and '49 Authorisations Issued'. A 'Frequently Accessed Links' section includes buttons for Advanced Authorisation, MEIS, IEC, EPCG, SEIS, Import Export Authorisation, and Search Norms. An 'Ask VAHEI' chat icon is in the bottom right.

The screenshot shows the 'Advance Authorisation' page. It includes a 'What is Advance Authorisation Scheme' section explaining the duty-free import of inputs for export products. Below this is a 'Pre-Requisites for Applying for Advance Authorisation Scheme' section. At the bottom, there are four service cards: 'Apply for Advance Authorisation (ANF-4A)', 'Apply for Annual Advance Authorisation', 'Apply for EO Extension', and 'Amendment of Authorisation (ANF-4D)'. Each card has a brief description and an 'Explore' button. An 'Ask VAHEI' chat icon is in the bottom right.

3. Scroll down to find the Apply for Transferable DFIA (ANF-4G) node and click on explore button on the DFIA node, you will be redirected to the Apply for Transferable DFIA (ANF-4G) application page.

The screenshot shows the 'Services under Duty Free Import Authorisation (DFIA)' page. It features two main service cards: 'Apply for DFIA File Number (ANF-4G)' and 'Apply for Transferable DFIA (ANF-4G)'. Both cards have an 'Explore' button. The 'Apply for Transferable DFIA (ANF-4G)' card is highlighted with a red box. An 'Ask VAHEI' chat icon is in the bottom right.

Home / Apply For Transferable DFIA
Last Login 13-Nov-2020 16:45:32

Draft Application | Application for transferable DFIA

Show 10 entries Search:

Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
<input type="radio"/>	1	ARNDFIATRANS00020028AM21	13/11/2020 16:46		13/11/2020 16:52		Action
<input type="radio"/>	2	ARNDFIATRANS00020023AM21	13/11/2020 16:37		13/11/2020 16:39		Action
<input type="radio"/>	3	ARNDFIATRANS00013895AM21	19/10/2020 18:42		23/10/2020 20:33		Action
<input type="radio"/>	4	ARNDFIATRANS00013875AM21	19/10/2020 17:51		19/10/2020 18:11		Action
<input type="radio"/>	5	ARNDFIATRANS00013854AM21	19/10/2020 15:46		19/10/2020 17:21		Action
<input type="radio"/>	6	ARNDFIATRANS00013820AM21	19/10/2020 14:00		19/10/2020 15:45		Action

4. You can either proceed with the draft application or create a new application, for proceeding with the draft application select the radio button of the corresponding application and click on the Proceed with existing application button present in the bottom of the screen and go ahead with an application form where you left

<input type="radio"/>	9	ADSF50721MN0000011456	16/10/2020 19:17				Action
<input type="radio"/>	10	ADSF50721MN0000011450	15/10/2020 19:44				Action

Showing 1 to 10 of 46 entries

Start Fresh Application Proceed With Existing Application

Previous 1 2 3 4 5 Next

5. For creating a fresh application, click on Start Fresh Application button present in the bottom of the screen, you will be displayed with a fresh application

Home / Tasleem's Dashboard
Last Login 13-Nov-2020 16:45:32

Outstanding Authorisation Details

Application Details Past Year Exports/Deem... Export/Import Details Input Details Additional Input Consumption Details Split DFIA Attachments Declaration Application Summary

Applicant Details

DFIA File Number* Branch Code* Type of Norm*

Please Select

DFIA File Number

Clear All Save

6. In application details page select the DFIA file number to proceed with the application, all the details in this application will be auto-populated as per the DFIA file number application that is selected.

Tasleem's Dashboard
Last Login 13-Nov-2020 16:45:32

Outstanding Authorisation Details

Application Details Past Year Exports/Deem... Export/Import Details Input Details Additional Input Consumption Details Split DFIA Attachments Declaration Application Summary

Applicant Details

DFIA File Number* Branch Code* Type of Norm*

DFIA File Number

Clear All Save

ABOUT US SERVICES REGULATORY LEARN CONTACT US

ASK VAHID

7. Now click save and next button in application details page to reach past year Exports/Deemed Supplies Details page. All details on this screen will be auto populated.

Application Details **Past Year Exports/Deem...** Export/Import Details Input Details Additional Input Consumption Details Split DFIA Attachments Declaration Application Summary

Past Year Exports/Deemed Supplies Details

Financial Year	Direct Exports		Third Party Exports		Total Exports		Supplies to SEZ		Supplies to EOU		Other Deemed Exports		Total Deemed Exports	
	In INR (Crores)	In USD (Millions)	In INR (Crores)	In USD (Millions)	In INR (Crores)	In USD (Millions)	In INR (Crores)	In USD (Millions)	In INR (Crores)	In USD (Millions)	In INR (Crores)	In USD (Millions)	In INR (Crores)	In USD (Millions)
2017-18	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	32.547	0.00
2018-19	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	37.925	0.00
2019-20	0.001	0.00	0.006	0.00	0.00	0.00	0.568	0.00	56.757	0.00	56.757	0.001	44.578	0.00

Showing 1 to 3 of 3 entries

Total FOB Value of Exports in Preceding Financial Years in INR (Crores) *

CIF Value of Authorisations Already Obtained Under Self-Declaration / Self-Ratification in INR (Crores) *

Total Entitlement in INR (Crores) *

Balance Entitlement in INR (Crores) *

Clear All Save & Next

8. Click on save and next button to reach, Export/Import details screen. All details on this screen will be auto populated. If a required user can modify the data that is auto populated in this screen

Application Details Past Year Exports/Deem... **Export/Import Details** Input Details Additional Input Consumption Details Split DFIA Attachments Declaration Application Summary

Export Group Details

Export Product Group* Currency of Imports Freely Convertible Currency*

A-Chemical and Allied Products Singapore Dollar UAE Dirham

Export Item Details

Shipping Bill / Deemed Export Details

Shipping Bill / Invoice Wise Export Items details

Cumulative Values

Deemed Export Details (Optional)

Clear All Save & Next

Details

Exports/Deem...

Details

Details

Summary

Export Group Details

Export Item Details

SION Serial No.*

A11

Search SION

Item(s) to be exported / supplied under the Authorisation

1-Methylamine 1-Meth-thio-2NitroethaneNitro compound

Item Characteristics*

ITC (HS) Code *

Search ITC Code e.g 741

Check the ITC(HS) Codes here

Quantity*

UOM*

Select

Total FOB / FOR Value (In INR,)*

Total FOB / FOR Value (In freely convertible currency)*

Foreign Exchange Rate

1 UAE Dirham=20 INR

Check Exchange Rates

Add

Show 10 entries

Export Serial Number	Serial No.	Item(s) to be exported / supplied under the Authorisation	Item Characteristics	ITC (HS) Code	Quantity	UOM	Total FOB / FOR Value (In INR,)	Total FOB / FOR Value (In freely convertible currency)	Edit/Delete
1	A11	1-Methylamine 1-Meth-thio-2NitroethaneNitro compound	Description	71101110,Unwrought form	100	Number	12,00,45,86,378.00	61,72,02,384.47	Edit Delete

Showing 1 to 1 of 1 entries

Previous Next

9. In the Shipping bill/deemed export details section and shipping bills/ invoice wise export items details section of this screen, the details will be auto populated from the shipping bill that was attached to the DFIA file number selected in the first screen.

Application Details

Past Year Exports/Deem...

Export/Import Details

Input Details

Additional Input

Consumption Details

Split DFIA

Attachments

Declaration

Application Summary

Export Group Details

Export Item Details

Shipping Bill / Deemed Export Details

Show 10 entries

Shipment Invoice Number	Shipment Invoice Date	Port of Export	LEO Date	FOB/FOR in INR.	FOB/FOR In Currency of Imports	FOB/FOR In US\$	Quantity of Export	U.O.M	BRC No	BRC Date	Bank and Branch Details	BRC FOB in INR
12	01/11/2020	Adalaj	03/11/2020	12,00,45,86,378.00	61,72,02,384.00		100.0	Number	CBIN0000000990000053	02/12/2016	CBIN00000000	513745.4399999995
12	01/11/2020	Adalaj	03/11/2020	12,00,45,86,378.00	61,72,02,384.00		100.0	Number	CBIN0000000990000054	22/12/2016	CBIN00000000	1125149.328
12	01/11/2020	Adalaj	03/11/2020	12,00,45,86,378.00	61,72,02,384.00		100.0	Number	CBIN0000000990000055	15/05/2017	CBIN00000000	231928.182

Showing 1 to 3 of 3 entries

Previous Next

Shipping Bill / Invoice Wise Export items details

Cumulative Values

Deemed Export Details (Optional)

Clear All Save & Next

Shipping Bill / Invoice Wise Export items details

Export Serial Number * ITC (HS) Code*

Please Select

Show 10 entries

Sr no.	Type of Export	ITC(HS) code	Shipping Bill No.	GST Invoice No.	Invoice Sr. No.	Export Product Group	SION No.	Export Product Sr. No.	Quantity Exported / Supplied- Direct Export	Quantity Exported / Supplied- Third Party Exports	Quantity Exported / Supplied- Deemed Exports or Intermediate Supplies	Quantity Exported / Supplied- Total	Quantity Exported / Supplied- UOM	Edit
1	NON-EDI	71101110,Unwrought form	12300	12	1	Chemical and Allied Products	A11	11					Number	

Showing 1 to 1 of 1 entries

Previous Next

Sr no.	Type of Export	ITC(HS) code	Shipping Bill No.	GST Invoice No.	Invoice Sr. No.	Export Product Group	SION No.	Export Product Sr. No.	Quantity Exported / Supplied- Direct Export	Quantity Exported / Supplied- Third Party Exports	Quantity Exported / Supplied- Deemed Exports or Intermediate Supplies	Quantity Exported / Supplied- Total	Quantity Exported / Supplied- UOM	Edit
1	NON-EDI	71101110,Unwrought form	12300	12	1	Chemical and Allied Products	A11	11					Number	

Foreign Currency Name UAE Dirham

Foreign Currency Conversion rate

Foreign Currency Eqv. US\$/INR Rate 19.45

FOB In FFE 61,72,02,384.00

FOB In INR 12,00,45,86,378.00

FOB Eqv US\$

BRC Details - FC Conversion Rate

BRC Details Eqv to US\$ Rate

BRC Details FOB In FC 7,90,01,905.152

BRC Details FOB In INR 1,53,65,87,056.384

BRC Details FOB Eqv US\$ 0.00

Export Serial Number

ITC (HS) Code

Showing 1 to 1 of 1 entries

Previous Next

10. Verify the cumulative values section and deemed export details section, update if required and proceed further by clicking on save and next button. You will be redirected to the input details page

Application Details Past Year Exports/Deem... Export/Import Details Input Details Additional Input Consumption Details Split DFIA Attachments Declaration Application Summary

Export Group Details

Export Item Details

Shipping Bill / Deemed Export Details

Shipping Bill / Invoice Wise Export items details

Cumulative Values

Grand Total FOB / FOR Value of Exports to be made, excluding commission(In INR)* 12,00,45,86,378.00

Grand Total FOB / FOR Value of Exports to be made, excluding commission (In currency of Imports)* 22,60,75,073.03

Grand Total FOB / FOR Value of Exports to be made, excluding commission (In US \$)* 16,48,98,164.53

Total Freely convertible currency * 61,72,02,384.47

Deemed Export Details (Optional)

Clear All Save & Next

Application Details

Past Year Exports/Deem...

Export/Import Details

Input Details

Additional Input

Consumption Details

Split DFIA

Attachments

Declaration

Application Summary

Export Group Details

Export Item Details

Shipping Bill / Deemed Export Details

Shipping Bill / Invoice Wise Export items details

Cumulative Values

Deemed Export Details (Optional)

Name of the project authority *

Address of project Authority *

Supply order number *

Delivery period of Supply

Credit under which project is financed *

Method by which order is procured *

Feedback

Clear All

Save & Next

Application Details

Past Year Exports/Deem...

Export/Import Details

Input Details

Additional Input

Consumption Details

Split DFIA

Attachments

Declaration

Application Summary

Inputs Details

Note:

1. Please refer the Input Item Details grid given below.

2. Input items mapped to the SION Serial Number specified in Export Item Details are provided here against the corresponding serial numbers.

3. Please ensure to tick / select the input items required and update the ITC(HS) Code, Quantity, CIF Values and other details for respective items before proceeding. Unticked items will not be considered in the authorisation.

4. Please verify the application summary carefully before submitting the application.

Export Serial Number *

Inputs as per *

Serial No. *

Input Description

Technical Features / Description *

ITC (HS) Code *

UOM *

Quantity allowed

Quantity Required *

Total CIF Value (in INR) *

Total CIF Value (in freely convertible currency) *

Foreign Exchange Rate

Feedback

Add

11. All the details in the input details screen are auto populated and if the required user can modify the details in this screen.

SNo	Inputs Required	Export Serial Number	Inputs as per	Serial No.	Input Item Description	Technical Features / Description	ITC (HS) Code	UOM	Quantity allowed	Quantity Required	CIF Value (In INR)	Total CIF Value (In freely convertible currency)	Edit/Delete
1	<input type="checkbox"/>	1	SION	A11	Isopropyl Alcohol			K.G	4				Edit Delete
2	<input type="checkbox"/>	1	SION	A11	Methyl Isothio Cyanate			K.G	2				Edit Delete
3	<input checked="" type="checkbox"/>	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110,Unwrought form	Number	9	8	12,45,87,956.00	60,18,741.83	Edit Delete
4	<input type="checkbox"/>	1	SION	A11	Potassium Hydroxide			K.G	2				Edit Delete
5	<input type="checkbox"/>	1	SION	A11	Nitro Methane			K.G	2				Edit Delete
6	<input type="checkbox"/>	1	SION	A11	Chloroform			K.G	8				Edit Delete

Showing 1 to 6 of 6 entries

Grand Total CIF Value of Imports (In INR)*

12,45,87,956.00

Grand Total CIF Value of Imports (In currency of Imports)*

22,67,296.74

Grand Total CIF Value of Imports (In US \$)*

16,72,321.55

Grand Total CIF Value of Imports (In Freely convertible currency)*

60,18,741.83

Previous [Next](#)

12. After clicking the update button, the item details will be updated in the list, before proceeding further tick mark all the input items you require and verify the total values
13. Click on the appendix 4J hyperlink to read and declare the same before proceeding. And if required to add invalidation details, please select yes radio button for the 'do you want to add invalidation/ARO requests?'

Outstanding Authorisation Details

Application Details

Past Year Exports/Deem...

Export/Import Details

Input Details

Additional Input

Consumption Details

Split DRIA

Attachments

Declaration

Application Summary

Inputs Details

Inputs Details (As per Shipping Bill)

Is Import from registered Source for Pharmaceutical products? ☐ Yes ☒ No

Do you want to Add Invalidation/ARO Request? ☒ Yes ☐ No

☒ Item(s) declared do not fall under Appendix 4J

Clear All

Save & Next

APPENDIX –4J
(Please see paragraph 4.42 of HBP)
Export Obligation Period for Specified Inputs with Pre-import Condition.

Sl. No.	Import Item(s)	Export Obligation Period from the date of clearance of each import consignment by Customs Authority
1)	<p><u>Spice</u></p> <p>(a) Pepper, cardamom and chilies for Value Addition purpose like crushing / grinding /sterilisation or for manufacture of oils and oleoresins and not for simple cleaning, grading, repacking etc.</p> <p>(b) Spices other than pepper, cardamom and chilies for manufacture of Spice oils. Oleoresins.</p> <p>(c) Other than (a) & (b) above.</p>	<p>120 days</p> <p>However, for imports completed up to 31.12.2008, Export Obligation Period (EOP) shall be 150 days.</p> <p>12 months.</p> <p>90 days</p>
2)	Drums (with a specific export order and pre-import	12 months

14. Now click on save and next, you will reach additional input details screen, in this screen all details are auto-populated as per DFIA file number selected. User can edit the values if required.

Drawback Claimed(Optional) ▼

Invalidation Details ▼

Add Input Items For Invalidation

Input Name*

Quantity Invalidated*

Update

Show 10 entries

Import Item Serial Number	Serial Number	Input As Per	Export Serial No	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be Imported	UOM	Source of Import	Edit/Delete
3	A11	SION	1	Dimethyl Sulphoxide	Technical Features / Description	21101110,Unrefracted form	9	8	7	1	Number	Import + Indigenous	✎ ✕

Showing 1 to 1 of 1 entries

Previous
Next

Indigenous Supplier Details ▼

Wastage claimed ▼

Clear All
Save & Next

Application Details

Past Year Exports/Deem...

Export/Import Details

Input Details

Additional Input

Consumption Details

Split DFIA

Attachments

Declaration

Application Summary

Drawback Claimed(Optional)

Invalidation Details

Indigenous Supplier Details

Add Supplier Details

Show 10 entries

Serial Number	IEC of Indigenous Producer/Supplier from where items are to be procured	Name of Indigenous Producer/Supplier	Address of Indigenous Producer/Supplier	Regional Authority of Indigenous Producer/Supplier	Issue Invalidation Letter/ARO	Branch Code	Input Item Serial No.	Edit/Delete
1								View Input

Previous 1 Next

Wastage claimed

Clear All Save & Next

Add Supplier Details

Show 10 entries

Serial Number	IEC of Indigenous Producer/Supplier from where items are to be procured	Name of Indigenous	Regional Authority of Indigenous	Issue Invalidation	Branch Code	Input Item Serial No.	Edit/Delete
1	ASNP52087E						View Input

Previous 1 Next

Wastage claimed

Clear All Save & Next

INPUT DETAILS

Show 50 entries

Serial No.	Quantity Invalidated	UOM	Total CIF Value (IN INR.)	Total Cif to be imported (In INR.)
3	7	Number	10,90,14,461.50	19,83,884.64

Showing 1 to 1 of 1 entries

Previous 1 Next

ABOUT US

SERVICES

REGULATORY

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Wastage claimed

Add Input Items For Wastage Claim

Name Of Input*

Wastage Claimed*

Justification*

Update Cancel

Show 10 entries

Import Item Serial No	Export Serial No	Input As Per	Serial No	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be imported	UOM	Source of Import	Total CIF Value (In INR)	Edit/Delete
3	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110,Unwrought form	8	8	7	1	Number	Import + Indigenous	12,45,87,956.00	

Previous 1 Next

Clear All Save & Next

Wastage claimed

Add Input Items for Wastage Claim

Name Of Input*
Wastage Claimed*
Justification*

Show 10 entries
Update
Cancel

Import Item Serial No	Export Serial No	Input As Per	Serial No	Input Item Description	Technical Features / Description	ITC (HS) Code	Quantity Allowed	Total Quantity Required	Total Quantity Invalidated	Total Quantity to be Imported	UOM	Source of Import	Total CIF Value (In INR)	Edit/Delete
3	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110,Unwrought form	8	8	7	1	Number	Import + Indigenous	12,45,87,956.00	

Total CIF Value Invalidated (In INR) 10,90,14,461.50
Total CIF Value Imported (In INR) 1,55,73,494.50
Wastage Claimed in % of Input Value 0.8
Justification Justification

Previous Next
Clear All
Save & Next

15. Now click on save and next button to reach consumption details screen. On consumption details screen, all the details are auto populated and cannot be modified export details and input details ap per importer/exporter, however, quantity consumed can be editable.

Application Details
Past Year Exports/Deem...
Export/Import Details
Input Details
Additional Input
Consumption Details
Split DFIA
Attachments
Declaration
Application Summary

Export Details as per Importer/Exporter

Show 10 entries

Export Serial Number	Serial No.	Item(s) to be exported / supplied under the Authorisation	Item Characteristics	ITC (HS) Code	Quantity	UOM	Total FOB / FOR Value (In INR.)	Total FOB / FOR Value (In freely convertible currency)
1	A11	1-Methylamine 1-Methi-thio-2-NitroethaneNitro compound	Description	71101110,Unwrought form	100	Number	12,00,45,86,378.00	61,72,02,384.47

Showing 1 to 1 of 1 entries
Grand Total FOB / FOR Value of Exports to be made, excluding commission(In INR,)*
Grand Total FOB / FOR Value of Exports to be made, excluding commission (In currency of Imports)*
Grand Total FOB / FOR Value of Exports to be made, excluding commission (In US \$)*

Grand Total FOB / FOR Value of Exports to be made, excluding commission (In Freely Convertible Currency)*

Previous Next

Input Details- As Per Importer/Exporter

Clear All
Save & Next

Export Details as per Importer/Exporter

Input Details- As Per Importer/Exporter

Quantity Declared
Quantity Consumed*
Remarks

Show 10 entries
Update
Cancel

SNo	Inputs Required	Export Serial Number	Inputs as per	Serial No.	Input Item Description	Technical Features / Description	ITC (HS) Code	UOM	Quantity allowed	Please enter quantity consumed for selected input	Quantity Declared	Quantity invalidated	CIF Value (In INR)	Edit
1	<input type="checkbox"/>	1	SION	A11	Isopropyl Alcohol			K.G	4					
2	<input type="checkbox"/>	1	SION	A11	Methyl Isothio Cyanate			K.G	2					
3	<input checked="" type="checkbox"/>	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110,Unwrought form	Number	9		8	7	12,45,87,956.00	
4	<input type="checkbox"/>	1	SION	A11	Potassium Hydroxide			K.G	2					
5	<input type="checkbox"/>	1	SION	A11	Nitro Methane			K.G	2					
6	<input type="checkbox"/>	1	SION	A11	Chloroform			K.G	8					

Quantity Declared

Quantity Consumed*

Remarks

Show 10 entries
Update
Cancel

2	<input type="checkbox"/>	1	SION	A11	Methyl Isothio Cyanate			K.G	2					
3	<input checked="" type="checkbox"/>	1	SION	A11	Dimethyl Sulphoxide	Technical Features / Description	71101110,Unwrought form	Number	9	7	8	7	10,90,14,461.50	
4	<input type="checkbox"/>	1	SION	A11	Potassium Hydroxide			K.G	2					

16. Verify the grand total values and enter the grand total exemption values.

Showing 1 to 6 of 6 entries

Previous 1 Next

Grand Total CIF Value of Imports applied for (In INR)*	Grand Total CIF Value of Imports applied for (In currency of imports)*	Grand Total CIF Value of Imports applied for (In US \$)*
10,90,14,461.50	19,83,884.64	14,63,281.36
Grand Total CIF Value of Imports applied for (In Freely Convertible Currency)*	Grand Total CIF Value of Imports invalidated (In INR)*	Grand Total CIF Value of Imports invalidated (In currency of imports)*
52,66,399.10	10,90,14,461.50	19,83,884.65
Grand Total CIF Value of Imports invalidated (In US \$)*	Grand Total exemption (GST duty)*	Grand Total exemption (Basic custom duty)*
14,63,281.36	1222225	1222224
Total Value Addition in(%)*		
11619.63		

17. Click on save and next button.

18. Add attachments if required by uploading the documents, add CA/CE details required by clicking Add CA/CE details button and clicking on add attachment button, then click on save and next button to reach declaration page.

Application Details Past Year Exports/Deem... Export/Import Details Input Details Additional Input Consumption Details Split DFIA Attachments Declaration Application Summary

Success Message
Your Application ARNDFIATRAN500024347AM21 has been saved successfully

Attachments

Attachment Type: Supplies under deemed exports/intermediate supplies

Remark:

Uploaded Document List

Show: 10 entries

Attachment Type	Remark	View / Add More Attachments	Delete
No data available in table			

Previous Next

Feedback

Add Attachments

CA/CE Details

Clear All Save & Next

CA/CE Details

Note:

1. Applicant can either add CA/CE certificate in the repository or attach its scanned copy directly in the attachment section of application
2. To add CA/CE details in the repository please follow the given path: My Dashboard >> Repositories >> CA/CE Repository OR [Link of CA/CE Repository](#)
3. After adding CA/CE details it should be approved by CA/CE incase of an online application.
4. Once approved by CA/CE, applicant can search and attach in the application.

Add CA/CE Detail

Show: 10 entries

Search:

SI.No.	Application Number	CA/CE Membership Number	Appendix Type	View	Delete
No data available in table					

Showing 0 to 0 of 0 entries

Previous Next

Feedback

Clear All Save & Next

ABOUT US SERVICES REGULATORY LEARN CONTACT US

19. Sign the declaration page and click on save and next button to view the application summary.

Declaration

I / We hereby declare that :

- The particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from. I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.
- none of the Proprietor/ Partner(s) / Director(s) / Karta / Trustee of the firm / company, as the case may be, is / are a Proprietor / Partner(s) / Director(s) / Karta / Trustee in any other firm / Company which has come to the adverse notice of DGFT or is in the caution list of RBI.
- No export proceeds are outstanding beyond the prescribed period as laid down by RBI or such extended period for which RBI permission has been obtained.
- that I/We have updated the IEC profiles in ANF 1.
- I/We hereby certify that: the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time): The Customs Act, 1962, The Central Excise Act 1944, Foreign Trade (Development & Regulation) Act 1992, as amended, and The Foreign Exchange Management Act,1999, The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974 Weapons of Mass Destruction & their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005
- I am authorised to verify and sign this declaration as per Paragraph 9.06 of the FTP.

☒ Tick the box as acceptance of declaration/ undertaking and fill in the details below.

Place* Date*

User Details
(Note: If user profile is not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name : TASLEEM AHMED Designation : Importer/Exporter in own company
Email : TFD1@GMAIL.COM Mobile : 8979180488
Office Address : 001-hno.490
Residential Address : 123, 1234, MEEURT, MEERUT, UTTAR PRADESH, 250001

20. On application summary page, click on the print button to view and print the application summary for future references, then scroll down to check the fee of the application. Now click on the sign button after reviewing the application summary and make payment.

Outstanding Authorisation Details

Print Summary

Application Details

IEC ADSF50721M	Entity Name	Application Number ARNDFIATRANG00024347AM21	Applicable Export Foreign Currency UAE Dirham
Applicable Foreign Exchange Rate 1 UAE Dirham =19.45INR			

Basic Details

Branch Code of the Applicant : 001-hno.490	Type Of Norm : SION	File Number : 05AR07607355AM21
---	------------------------	-----------------------------------

Authorisation File Number

Date of generation of File Number	CIF Value (In INR)	CIF Value(In Currency of Import)	CIF Value(In Freely Convertible currency)	Authorisation File Number
26/11/2020	12,45,87,956.00	22,67,296.74	12,45,87,956.00	05AR07607355AM21

Transferable DFIA

ANF -4 G

Application for issue of Transferable Duty Free Import Authorisation (DFIA) (including for ARO and Invalidation Letter)

Application Details

Authorisation File Number

Sr No.	Date of generation of File Number	CIF Value (In INR)	CIF Value(In Currency of Import)	CIF Value(In Freely Convertible currency)	Authorisation File Number
--------	-----------------------------------	--------------------	----------------------------------	---	---------------------------

111 THE CUSTOMS ACT, 1962.

4.I/we have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) Classifications of Export-Import Items, and that the item(s) exported / proposed to be exported does not fall within this list and that I/ We agree to abide by the provisions of the Policy for export of SCOMET items contained in the Foreign Trade Policy, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported (the underlined portion will be deleted in case an application for export license for SCOMET item is being filed).

5.no export proceeds are outstanding beyond the prescribed period as laid down by RBI or such extended period for which RBI permission has been obtained.

6.that I/We have updated the IEC profiles in ANF 1.

7. We have not been penalized under any of the following Acts (as amended from time to time): (i) The Customs Act, 1962, (ii) The Central Excise Act 1944, (iii) Foreign Trade (Development & Regulation) Act 1992, and (iv) The Foreign Exchange Management Act, 1999; (v) The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974 B.

8.I am authorised to verify and sign this declaration as per Paragraph 9.06 of the FTP.

☒Tick the box as acceptance of declaration/ undertaking and fill in the details below.

Place : NOIDA Date : 03/09/2020

Amount to be Paid : Rs. 100000.0

Payment

Feedback

Name : TASLEEM AHMED

Email : TFO1@GMAIL.COM

Office Address : 001-Jhno-490

Residential Address : 123, 1234, MEERUT, UTTAR PRADESH, 250001

Designation : Importer/Exporter in own company

Mobile : 8979120438

Amount to be Paid : Rs. 99999.0

Fee Breakup

Sign

Fee Breakup

Fee as per total CIF	109014.462
Fee as per number of Splits	2000
Deductions	
Amount already paid	1
Total Amount to be paid	99999

ABOUT US

DGFT Organisation Structure

HQ Contact

SERVICES

IEC

Advanced Authorisation

Foreign Trade Statements

ITC(HS) Based Import & Export Policy

Application Help & FAQs

E-Learning Videos

Directorate General of Foreign Trade (Headquarters), Lodhiy Bhaawan,

New Delhi

Twitter

Google Plus

Directorate General of Foreign Trade

DGFT, Udyog Bhawan, New Delhi

E-PAYMENT RECEIPT

IEC	
File Number	
Date of Submission	
IP Address	
Firm Name	
Firm Address	12 street
Service Availed	Application for transferable DFIA
Mode of Signature	Digital Signature

PAYMENT DETAILS

Transaction ID	9551
Amount (in INR)	99999.000

32. Now click on the OK button of the e-receipt. Now your application is submitted and auto approved, you will receive notifications.

Firm Address	12 street
Service Availed	Transferable DFIA
Mode of Signature	Digital Signature

PAYMENT DETAILS

Transaction Id	9551
Total Fee Amount (in INR)	99999.00
Date of Submission	2020-11-27 12:04:14
Mode of Payment	Bharatkosh
Transaction Status	SUCCESS
Transaction Complete Date	2020-11-27 12:04:14

33. After clicking on OK button, the user will be redirected to track the status of the application, where user can track the status of the application.

Entity Name	PLANFUL SOFTWARE INDIA PRIVATE LIMITED
Address	12 street
Available	Transferable DFIA
Signature	

✕

Your application for **Transferable DFIA** with file number **05AS07607373AM21** has been successfully submitted to DGFT for further processing.

OK

[Download Receipt](#)

[Foreign Trade Statement](#)
[Application Help & FAQs](#)
[Directorate General of Foreign Trade \(DGFT\)](#)

[ITCHS Based Import & Export Policy](#)
[E-Learning Videos](#)
[New Delhi](#)

Track Application Status

Type of scheme *

Please Select

Type of sub scheme *

Please Select

From Date

To Date

Application Number

File Number

Branch code

Please Select

RA Office

Please Select

Clear All

Search

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for transferable DFIA File Number - 05AS07607373AM21

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status	Action
1	ARNDFIATrans00024347AM21	05AS07607373AM21	27/11/2020	PLANFUL SOFTWARE INDIA PRIVATE LIMITED		RA DELHI	In Process	Action

Showing 1 to 1 of 1 entries

Previous Next

भारत सरकार

GOVERNMENT OF INDIA

व्यापार एवं उद्योग मंत्रालय

MINISTRY OF COMMERCE AND INDUSTRY

विदेश व्यापार महानिदेशालय

DIRECTORATE GENERAL OF FOREIGN TRADE

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VIEW LIFE CYCLE

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number Application Number - ADSFS0721MN0000010738 File Number - 05AR07607355AM21

Sl.No.	Action	Action Date	Action By
1	Submitted	26/11/2020 03:02:44 PM	Importer/Exporter

Previous 1 Next

Feedback

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Application for DFIA File Number File Number - 05AR07607355AM21

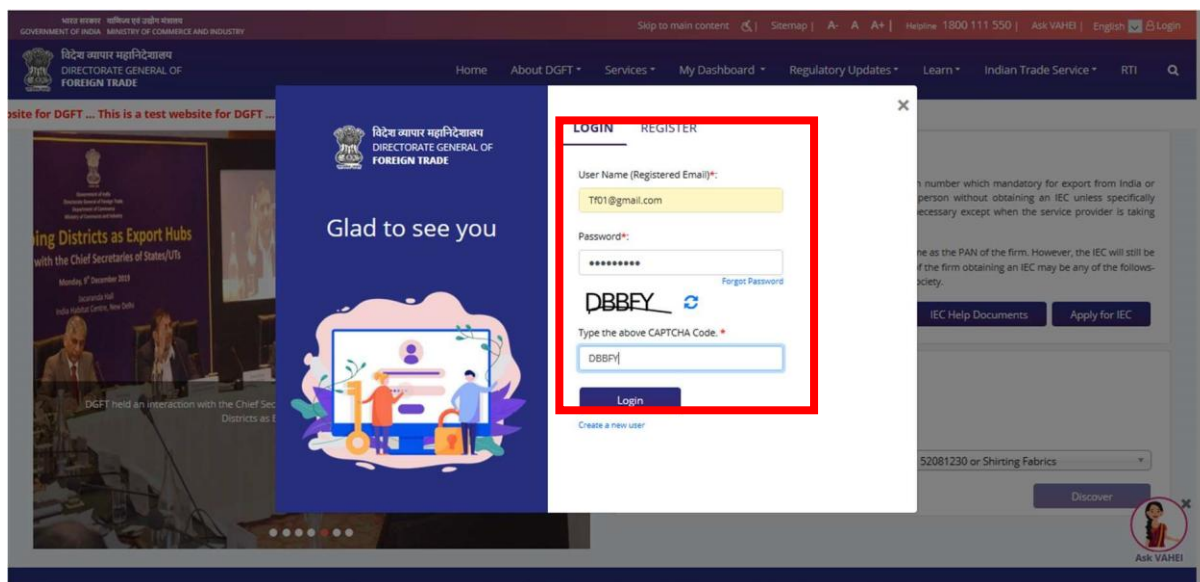
Activate Windows

Go to Settings to activate Windows

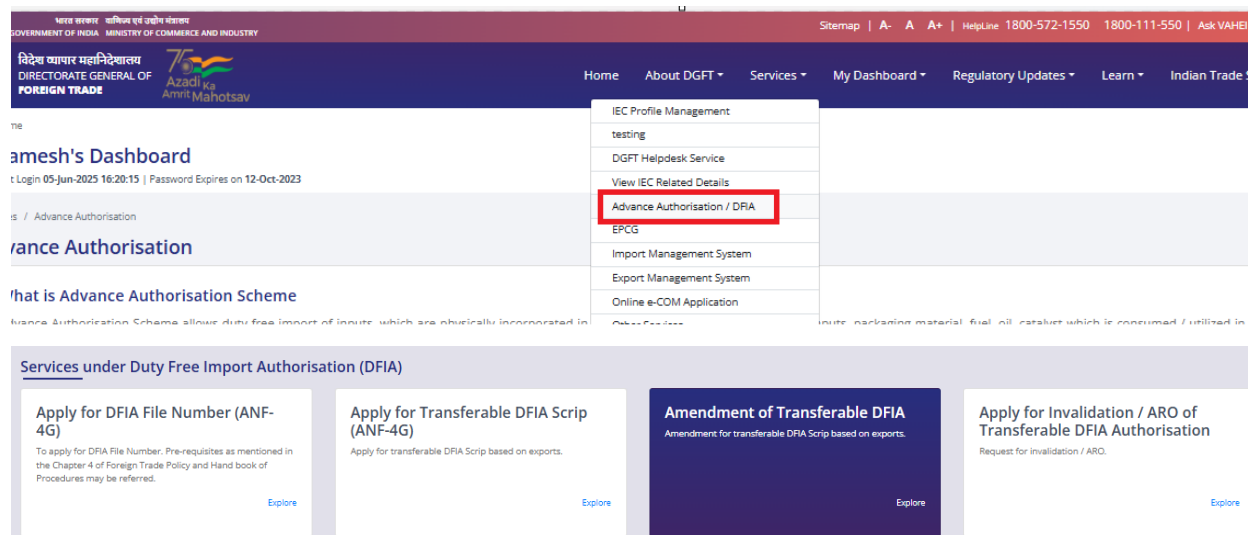
8. Apply for Amendment of Transferable DFIA

The apply for Amendment of Transferable DFIA is as follows:

1. log in to the portal with valid credentials and click on service option present in the top of the screen



2. Click on advance authorisation/DFIA option from the menu, you will be redirected to the AA/DFIA page



3. Scroll down to find the Apply for Amendment of Transferable DFIA node and click on explore button on the Amendment of Transferable DFIA node, you will be redirected to the Apply for Amendment of Transferable DFIA application page.

Amendment For Transferable DFIA

Last Login 05-Jun-2025 16:20:15 | Password Expires on 12-Oct-2023

Draft Application Amendment of Transferable DFIA Scrip											
w 10 entries											
Select	S. No.	Draft Number	Created On	Created By	Last Updated On	Last Updated By	Action	BookMark			
<input type="radio"/>	1	DRAFTDFIAAMEND00258096AM26	05/06/2025 16:26	...	05/06/2025 16:26	...	Action				
<input type="radio"/>	2	DRAFTDFIAAMEND00258094AM26	05/06/2025 15:58	...	05/06/2025 15:58	...	Action				
<input type="radio"/>	3	DRAFTDFIAAMEND00258066AM26	05/06/2025 11:53	...	05/06/2025 12:06	...	Action				
<input type="radio"/>	4	DRAFTDFIAAMEND00258065AM26	05/06/2025 11:52	...	05/06/2025 11:52	...	Action				

4. You can either proceed with the draft application or create a new application, for proceeding with the draft application select the radio button of the corresponding application and click on the Proceed with existing application button present in the bottom of the screen and go ahead with an application form where you left.
5. For creating a fresh application, click on Start Fresh Application button present in the bottom of the screen, you will be displayed with a fresh application.
6. Lists of authorization will display on the screen, user will select the authorization number and click on “Proceed for Amendment”

Authorisation for Amendment							
Show 10 entries							
Select	S.No.	Authorisation No	Authorisation Date	Import Validity	License Status	RA	
<input type="radio"/>	1	...	14/08/2024	14/08/2025	Approved	...	
<input type="radio"/>	2	...	08/05/2025	08/05/2026	Approved	DGFT(HQ)	
<input type="radio"/>	8	...	01/01/2013	13/01/2023	Approved	RA AMRITSAR	
<input type="radio"/>	9	...	16/01/2013	31/08/2019	Approved	RA AMRITSAR	
<input type="radio"/>	10	...	18/02/2013	18/06/2019	Approved	RA AMRITSAR	
owing 1 to 10 of 114 entries							
						Previous 1 2 3 4 5 ... 12	
						Proceed with Amendment	

7. User will update the “reason for amendment” from the Basic details Tab.

Basic Details

IEC 0597049572	Firm Name [Text Field]	Branch Address [Text Field]
Authorisation No. [Text Field]	Authorisation Date 03/06/2025	Import Validity 03/06/2025
Revalidate Up-to [Text Field]	Export Exchange Rate 90.0	Import Exchange Rate 91.0
Free Foreign Currency US Dollars	Export Product Group Chemical and Allied Products	Reason for filling Amendment* [Text Area]

8. User will update the policy relaxation details either YES or NO. If the user select the “NO” then click on “Save& Next”

Policy Relaxation Details

Whether it is a PRC Approved Case or not? *

☐ Yes ☒ No

[Previous](#) [Save & Next](#)

9. If the user select the policy relaxation details either YES then update the details and click on “Save& Next”

Policy Relaxation Details

Whether it is a PRC Approved Case or not? *

☒ Yes ☐ No

PRC Meeting No. * [Text Field]

PRC Meeting Date * [Text Field: DD/MM/YYYY]

Case No. * [Text Field]

PRC File No. * [Text Field]

[Previous](#) [Save & Next](#)

10. The next tab “**Export Details**”. This tab is non editable, therefore user not able to edit this tab. User will click on “Save and Next” button to move to next tab.

11. The next tab “Input details. In this tab list of import item will display. If the user wants to update, user will click on “edit” of the respective import item.

Show 10 entries

Export Serial Number	Import Item Serial Number	ITC (HS) Code	ITC(HS) Code Description	Technical Description / Characteristics	Quantity	UOM	Total CIF Value (In INR)	Total CIF Value (In freely convertible currency)	Edit
1	1	32041555	Vat Blue: ---- Vat Blue 20 (Dark Blue 30)	hrehrehre6547	101	NUMBERS (NOS)	1199.37	13.18	Edit

12. Upon click on “Edit” details of the imported item will be auto populated and user may update the ITC HS code, Technical description and UOM and Total CIF value (In FCC) and click on “Update.

Input Item Details as Submitted by Applicant

Export Serial Number* 1	Import Item Serial Number* 3	ITC (HS) Code * 16055500 Check the ITC(HS) Codes here
ITC(HS) Code Description* Molluscs :- Octopus	Technical Description / Characteristics* mvbdsmvdbmsmb	Quantity* 50
UOM * NUMBERS (NOS)	Total CIF Value (In INR)* 29000	Total CIF Value (In freely convertible currency)* 290
CIF Value in INR (After Late cut fees)* 29000	CIF Value in FCC (After Late cut fees)* 290	

Update

13. After update the import details user will click on “Save and Next” button to move to next tab

Show 10 entries

Export Serial Number	Import Item Serial Number	ITC (HS) Code	ITC(HS) Code Description	Technical Description / Characteristics	Quantity	UOM	Total CIF Value (In INR)	Total CIF Value (In freely convertible currency)	Edit
1	1	32041555	Vat Blue:---- Vat Blue 20 (Dark Blue 30)	fdfhdshdsh	101	NUMBERS (NOS)	1199.37	13.18	

Showing 1 to 1 of 1 entries

Previous **1** Next

Previous **Save & Next**

14. After update the import details next tab “Attachments”. If the user select the PRC relaxation “YES” then attachment mandatory to update the PRC decision/minutes of meeting otherwise not.

Success Message
Your Application DRAFTDFAAMEND00258115AM26 has been saved successfully

Attachments

Attachment Type
Please select
PRC Decision/ Minutes of Meeting
Other

Remark

Uploaded Document List
Show 10 entries

Attachment Type	Remark	View/Add More Attachments	Delete
No data available in table			

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg,xls,docx are allowed)

Previous **Next**

15. User will move to next tab by clicking the “Save& Next” button. Sign the declaration page and click on save and next button to view the application summary

Declaration

I / We hereby declare that :

1. The particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from. I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.
2. none of the Proprietor/ Partner(s) / Director(s) / Karta / Trustee of the firm / company, as the case may be, is / are a Proprietor / Partner(s) / Director(s) / Karta / Trustee in any other firm / Company which has come to the adverse notice of DGFT or is in the caution list of RBI.
3. No export proceeds are outstanding beyond the prescribed period as laid down by RBI or such extended period for which RBI permission has been obtained.
4. that I/We have updated the IEC profiles in ANF 1.
5. I/We hereby certify that: the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time): The Customs Act, 1962, The Central Excise Act 1944, Foreign Trade (Development & Regulation) Act 1992, as amended, and The Foreign Exchange Management Act, 1999, The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974 Weapons of Mass Destruction & their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005
6. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the FTP.

☒ Tick the box as acceptance of declaration/ undertaking and fill in the details below.

Place*

UTTAR PRADESH

Date*

27/11/2020

User Details

(Note: If user profile are not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name ⓘ : TASLEEM AHMED

Email ⓘ : TFO1@GMAIL.COM

Office Address ⓘ : 001-hno.490

Residential Address ⓘ : 123, 1234, MEEURT, MEERUT, UTTAR PRADESH, 250001

Designation ⓘ : Importer/Exporter in own company

Mobile ⓘ : 8979180488

Clear All

Save & Next

16. On application summary page, click on the print button to view and print the application summary for future references, then scroll down to check the fee of the application. Now click on the sign button after reviewing the application summary and make payment.

Place :

PUNJAB

Name :

.....

Email :

.....

Office Address :

NA

Residential Address :

.....

Date :

06/06/2025

Designation :

Chief Manager

Mobile :

.....

Amount to be Paid : Rs. 200.0

Payment

17. Upon payment receipts will generated. User will click on “OK” upon click file will be generated. A pop message will display to the user.



DIRECTORATE GENERAL OF
FOREIGN TRADE

DGFT, Udyog Bhawan, New Delhi

E-PAYMENT RECEIPT

IEC	0503018573
File Number	KOLDFIAAMEND00000086AM26
Date of Submission	2025-06-06 02:09:44
IP Address	192.168.136.36
Firm Name	
Firm Address	
Service Availed	Amendment of Transferable DFIA Script
Mode of Signature	Digital Signature

PAYMENT DETAILS

Transaction Id	2199829
Total Fee Amount (in INR)	200.00
Date of Submission	2025-06-06 02:09:44
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2025-06-06 02:09:44

✕

Your application for **Amendment of Transferable DFIA Script** with file number
KOLDFIAAMEND00000086AM26 has been successfully submitted to DGFT for further processing.

18. User will click on “OK” upon click “OK” the user will be redirected to track the status of the application, where user can track the status of the application”

Track Application Status

Type of scheme *

Please Select

Type of sub scheme *

Please Select

Status

Please Select

From Date

To Date

File Number

Draft Application |

RA Office

Please Select

Branch code

Please Select

Clear All

Search

Showing result for : Application process -> Duty Free Import Authorisation (DFIA) Application Sub process -> Amendment of Transferable DFIA Scrip

File Number - KOLDFIAAMEND00000086AM26

Search:

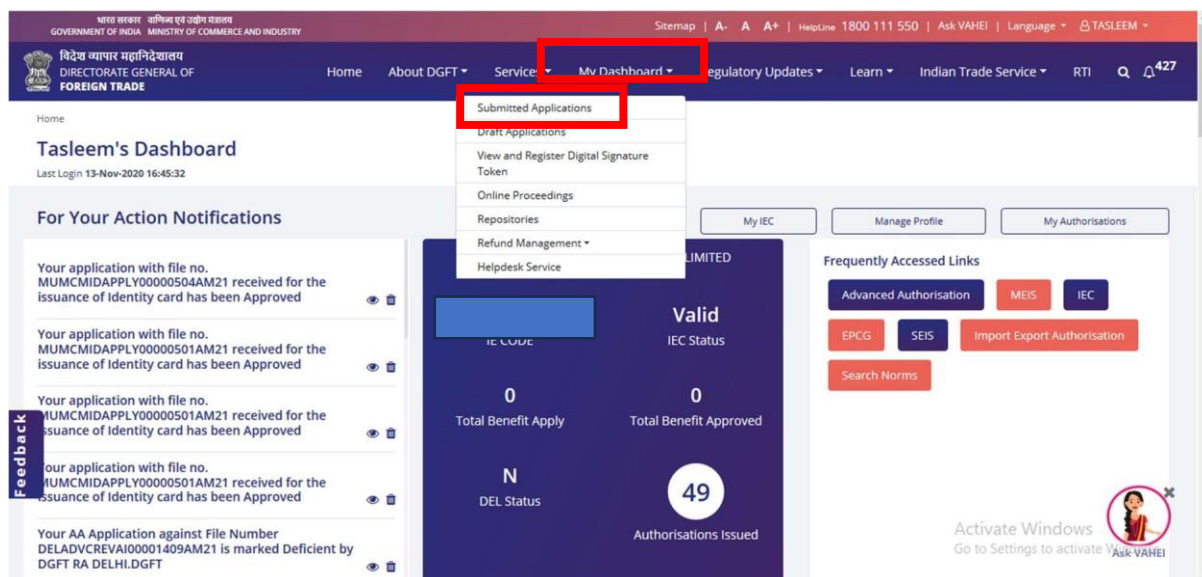
Sl.No.	Draft Application	File Number	File Date	Entity Name	Branch	RA Office	Action
1	DRAFTDFIAAMEND00258115AM26	KOLDFIAAMEND00000086AM26	06/06/2025	INTERNATIONAL TRACTORS LIMITED	000	RA KOLKATA	Action

9. Performing actions on submitted Transferable DFIA application/Amendment DFIA application

Various actions can be performed on the submitted Transferable DFIA file, for this we need a submitted Transferable DFIA application.

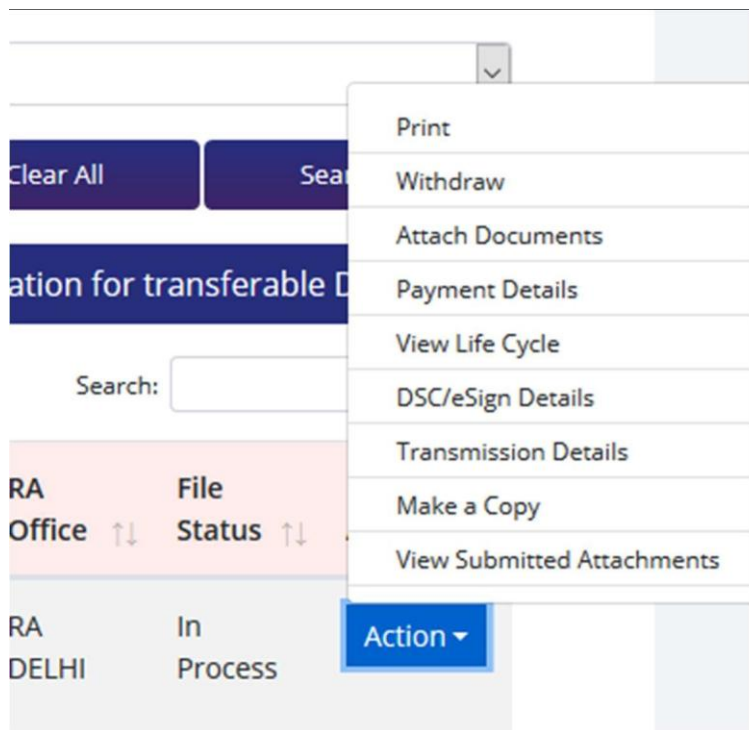
Proceed with the following steps.

1. Visit the DGFT portal website and proceed with Login by entering the User ID, Password and captcha, then click on the login button to log in to the system.
2. Once you land on Dashboard then click on 'my dashboard' option, click on submitted application option from the dropdown, you will be redirected to track status screen.

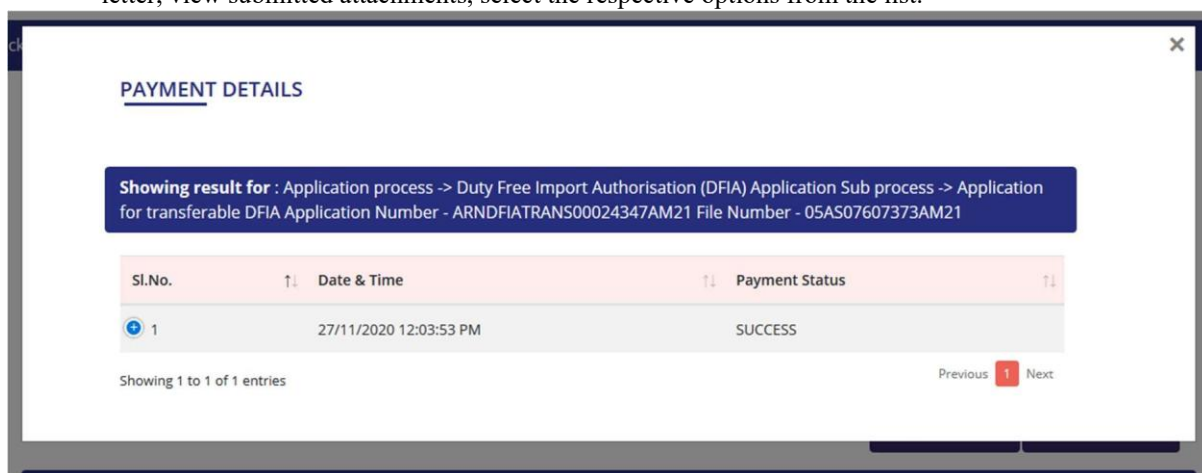


3. In the track status search parameter, select the type of scheme as DFIA and type of sub-scheme as Apply for Transferable DFIA to view all the submitted applications of Transferable DFIA applications

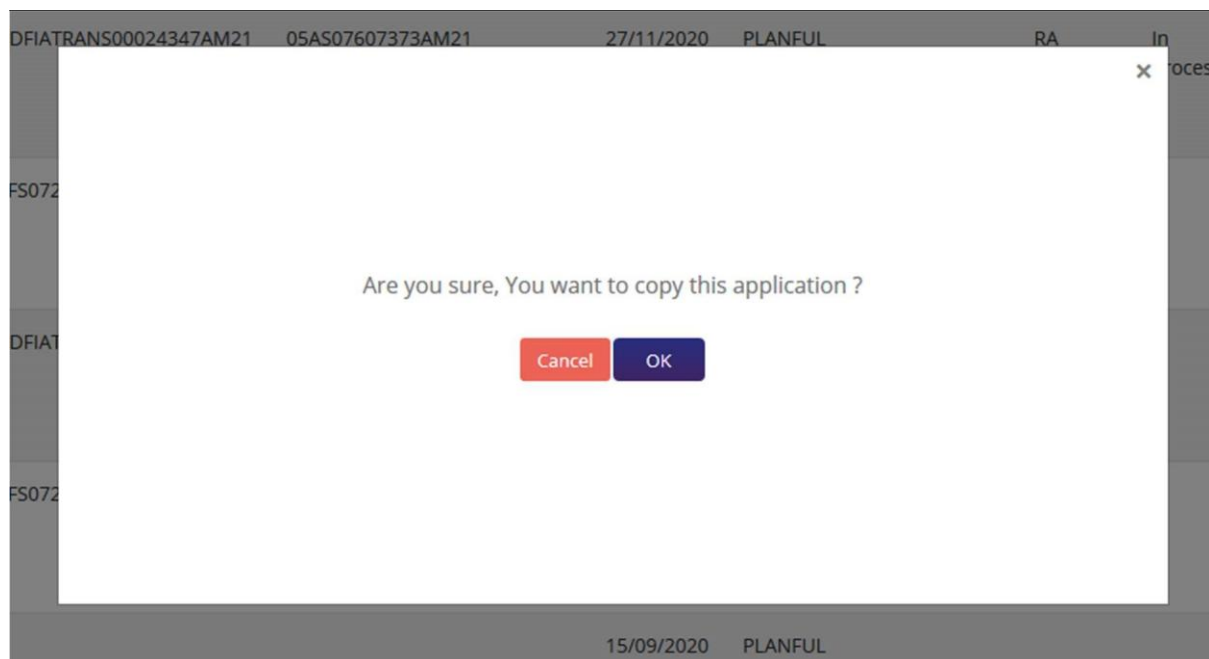
4. Now Click on the action button and view the list of options available under action that can be performed.



5. Click on the print option, to view the submitted application and print the same. To view, the payment details click on payment details option in the dropdown. For viewing the lifecycle of the application click on view life cycle button, similarly, for DSC signature details, transmission details, view approved license/ rejection letter, view submitted attachments, select the respective options from the list.



6. Now to make a copy of the already submitted file, user can click on make a copy button under the action dropdown



7. Click on the ok button to create a copy of the file successfully and application number will be displayed to the user, users can go to the Apply DFIA File number node to continue with the copied application.

10. List of Abbreviations

The following abbreviations have been used in the document

Table 1: Abbreviations

Abbreviation	Expanded Form
CBIC	Central Board of Indirect Taxes and Customs
DFIA	DUTY-FREE IMPORT AUTHORISATION SCHEME
DGFT	Directorate General of Foreign Trade
DSC	Digital Signature Certificate
IEC	Importer Exporter Code
AA	Advanced Authorisation